Minutes of Exim Facilitation Committee (EFC) meeting No. 02/AM23 dated 18.05.2022 for Import of Restricted Items

Meeting No. 02/AM23 of Exim Facilitation Committee (EFC) was held on 18.05.2022 at 3.00 PM in Room No.4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

(i) Shri Jai Pal, Joint DGFT, DGFT
(ii) Shri Md. Moin Afaque, Dy. DGFT, DGFT
(iii) Shri V.K. Sharma, Deputy Director (Trade), D/o AH&D
(iv) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
(v) Dr. Nilesh A. Pawar, DD (AQ), D/o Fisheries
(vi) Shri S.Ch. Sahu, SO(Prov – II), MHA
(vii) Shri Santanu Dhar, Under Secretary (S&CC), M/o P&NG
(viii) Shri Ravi Shanker Srivastav, Engineer (Reg), DoT
(ix) Shri Rakesh Yadav, Engineer, DoT
(x) Shri Sushilk Jain, Development Officer, DPIIT
(xi) Shri R.K. Jaiswal, Dev. Officer, M/o Heavy Industries

3. Total number of cases considered in the meeting was **388.** The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **101** cases have been approved, **07** cases have been rejected, **33** cases have been closed and **247** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case at Sl. No. 111, 112, 113, 118 and 120 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The details for the approved cases will follow.

Part 1	D/o AH&D				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
1.	Sainath Panitapu HQRXIMLAPPLY00331568AM22	25.01.22	1 No Pet Dog (Name: Cookie Sirisai; Breed: Havanse Mix; DOB: 11.05.2021; Sex: Female; Microchip No: 900215001354592)	01061900	Recommended by DAHD vide OM dated 20.05.2022. **The Committee decided to recommend the case subject to further approval of competent authority.**
2.	NUVERTO BIO RESEARCH, NEW DELHI HQRXIMLAPPLY00363926AM22	20.2.2022	9300 nos. FROZEN BOVINE SEMEN	51110 00	Recommended by DAHD vide OM dated 23.05.2022. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 23.05.2022.**
3.	KHUSHAAL HONEY & DAIRY PRODUCERS ASSOCIATION, LUDHIANA HQRXIMLAPPLY00372984AM22	6.2.2022	50000 nos. Bovine Semen	51110 00	Recommended by DAHD vide OM dated 23.05.2022 for import of 37800 Nos of semen doses. **The Committee decided to Approve the case for import of 37800 Nos of semen doses subject to conditions mentioned in the DAHD OM dated 23.05.2022.**
4.	SOHAM PARTHA MUKHERJEE, AHMADABAD HQRXIMLAPPLY00	9.3.2022	02 Nos Fancy Domestic Donkey - 2 females	10190 90	Comments sought from AH&D on 11.03.2022. DAHD vide email dated 14.03.2022 has sought some information / documents from the applicant. **Reminder sent**

	381510AM22				**on 04.04.2022 and 17.05.2022.** **The Committee decided to send Final Reminder to the applicant.**
5.	RED BARN FARM, KARNATAKA HQRXIMLAPPLY00383214AM22	11.3.2022	6 nos. FANCY DOMESTIC DONKEY (3 FEMALE AND 3 MALE)	1061900	Comments sought from AH&D on 11.03.2022. DAHD vide email dated 14.03.2022 has sought some information / documents from the firm. **Reminder sent to applicant on 07.04.2022 and 17.05.2022.** **The Committee decided to send Final Reminder to the applicant.**
6.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH, MUMBAI HQRXIMLAPPLY00391479AM22	17.3.2022	7 nos. Mice	1061900	Recommended by DAHD vide OM dated 20.05.2022. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 20.05.2022.**
7.	DELTA EXIM SERVICES HQRXIMLAPPLY00378801AM22	7.3.2022	4 Nos FRIESIAN HORSE	1012990	Comments sought from AH&D on 23.03.2022. DAHD vide email dated 23.03.2022 has sought some information from the applicant. The applicant replied vide email dated 23.03.2022. Reminder sent to DAHD on 18.05.2022. **DAHD vide email dated 19.05.2022 has sought some documents from the firm.**
8.	TOMMASO D'AVANZO AND SILVIA GOZZETTI HQRXIMLAPPLY00343198AM22	04.02.22	1 No Live Dog	1069000	Comments sought from AH&D on 01.04.2022 DAHD vide email dated 04.04.2022 has sought some information / documents from the applicant. **Reminder sent on 17.05.2022.**

9.	Gautam Choudhary HQRXIMLAPPLY00000013AM23	3.4.2022	1 No of Dog Name- Bunny Breed – Golden Retriever DOB- 02.10.2020 Sex- Male Color- Cream Microchip No.- 900182002015662	10690000	Recommended by DAHD vide OM dated 12.05.2022. **The Committee decided to recommend the case subject to further approval of Competent Authority.**
10.	Punam Acharya HQRXIMLAPPLY00000056AM23	06.4.22	1 No MY PET AFRICAN GREY PARROT 2 YEAR OLD	01013020	Comments sought from AH&D on 08.04.2022 **DAHD informed the Committee that the case is under examination with them.**
11.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH HQRXIMLAPPLY00000093AM23	11.4.22	800 Nos Caenorhabditis elegans (C. elegans worms) frozen vials	01062000	Recommended by DAHD vide OM dated 12.05.2022. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 12.05.2022.**
12.	NATIONAL INSTITUTE OF IMMUNOLOGY HQRXIMLAPPLY00000105AM23	12.04.22	2 Nos Live Mice (002728) B6. Cg. Tg (IghMyc) 22Bri/J HEMI Hemizygous for Tg (IghMyc) 22Bri Sex-Male Age-4-12 weeks 2 Nos Live Mice (002728) B6. Cg. Tg (IghMyc) 22Bri/J HEMI Hemizygous for Tg (IghMyc) 22Bri	01061900	Recommended by DAHD vide OM dated 12.05.2022. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 12.05.2022.**

			Sex- Female Age- 4-12 weeks		
13.	Sankari Ramu HQRXIMLAPPLY00216348AM22	21.10.21	1 No Live Dog Name: Krish Kuttan Breed: German Shepard DOB: 22.06.2016 Sex: Male Color-Black &Tan Microchip No.: 985113005339037,	01064910	Recommended by DAHD vide OM dated 12.05.2022. **The Committee decided to recommend the case subject to further approval of Competent Authority.**
14.	VENKATESH RAGHUNATH DHOND HQRXIMLAPPLY00000122AM23	16.4.22	3 Nos Riding Horses Breed: Warmblood Sex: Male (Col/ Gelding/ Stallion), Female (Fillies/ Mares) Age: 03 to 16 years	01012990	Recommended by DAHD vide OM dated 12.05.2022 for import from Germany, France, UK, Spain, Hungary, Netherlands, Denmark and Belgium. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 12.05.2022.**
15.	Shilpa Merwade HQRXIMLAPPLY00000166AM23	25.4.22	1 No Pet Dog Name: Coco Breed: Maltipoo; Age: 16 months; Sex: Male; Color : Tan; Microchip No: 981020033867014	01061900	Recommended by DAHD vide OM dated 12.05.2022. **The Committee decided to recommend the case subject to further approval of Competent Authority.**
16.	Rebecca Joseph HQRXIMLAPPLY00000186AM23	28.4.22	1 No Pet Dog Name: Cookie; Breed: Shih Tzu mix; DOB: 19.04.2020; Sex: Female Spayed; Color: Black and White; Microchip No.: 956000012643323	01061900	**For Ex-post facto Approval.**
17.	Rashika Koul HQRXIMLAPPLY00000187AM23	28.4.22	1 No Cat (Name: Chiku; Breed: DSH; DOB: 16.12.2020; Sex: Female/	01061900	Recommended by DAHD vide OM dated 20.05.2022. **The Committee decided to Approve the case subject to**

			Spayed; Color: Calitabby; Microchip No.: 985112012059151)		**conditions mentioned in the DAHD OM dated 20.05.2022.**
18.	CHENNAI EQUITATION CENTRE HQRXIMLAPPLY00000190AM23	28.4.22	9 Nos Riding Horses Breed: Warmblood, Sex: Geldings/ Stallions/ Mares, Age: 03 to 18 years	01012990	Recommended by DAHD vide OM dated 12.05.2022 for import from Germany, Austria, France, Belgium, Netherlands, Czech Republic and Hungary **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 12.05.2022.**
19.	VIMTA LABS LIMITED HQRXIMLAPPLY00000202AM23	29.4.22	50 nos MALE GOTTINGEN MINIPIGS (3 - 4 months of age) 50 Nos FEMALE GOTTINGEN MINIPIGS (3 - 4 months of age)	01061900	Recommended by DAHD vide OM dated 12.05.2022. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 12.05.2022.**
20.	RED BARN FARM HQRXIMLAPPLY00000209AM23	01.5.22	10 nos. MOLE-RAT [(HETEROCEPHALUS GLABER) 7 MALE 3 FEMALE]	01061900	Comments sought from AH&D on 02.05.2022 DAHD has sought some documents from the firm vide email dated 02.05.2022. **Reminder sent on 19.05.2022.**
21.	Shweta Gandhi HQRXIMLAPPLY00000210AM23	01.5.22	1 No Pet Cat Name: Kaia; Breed: Siberian, DoB: 01.02.2021; Sex: Female; Color: White and Grey; Microchip No.: 643090000507130	01064190	Recommended by DAHD vide OM dated 12.05.2022. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 12.05.2022.**
22.	Shweta Gandhi HQRXIMLAPPLY00000211AM23	01.5.22	1 No Siberian female cat with white coat and blue point eyes	01064190	Applicant has submitted duplicate applications HQRXIMLAPPLY00000210AM23 (S. No. 21) and HQRXIMLAPPLY00000211AM23 (S. No. 22).

					The Committee decided to Close the case.
23.	PALAMUR BIOSCIENCES PRIVATE LIMITED HQRXIMLAPPLY00000222AM23	29.04.22	200 nos New Zealand White Rabbits (Male) 200 Nos New Zealand White Rabbits (Female)	01061400	Recommended by DAHD vide OM dated 12.05.2022 for import from USA, Spain, France, Germany and Israel. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 12.05.2022.**
24.	NATIONAL INSTITUTE OF IMMUNOLOGY HQRXIMLAPPLY00000226AM23	04.5.22	3 nos Live Mice (000632) B6. Cg-Lep<ob>/J HET Heterozygous for Lep <ob>; Sex-Male; Age-4 weeks 3 nos Live Mice (000632) B6. Cg-Lep<ob>/J HET Heterozygous for Lep <ob>; Sex-Female; Age-4 weeks	01061900	Recommended by DAHD vide OM dated 12.05.2022. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 12.05.2022.**
25.	STAR BORN STUD AND AGRI FARM HQRXIMLAPPLY00000221AM23	04.5.22	12 Nos Pure-Bred Horses, (Age-2 To 15 Years) (Sex-Mares/Stallions) (Breed – Thoroughbred)	01012100	Recommended by DAHD vide OM dated 20.05.2022 for import from UK, Germany, Poland, Netherlands, Spain and Italy. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 20.05.2022.**
26.	Gaurav Gupta HQRXIMLAPPLY00000219AM23	03.05.22	1 No Shih tzu	01061900	Comments sought from AH&D on 05.05.2022 **DAHD informed the Committee that the case is under examination with them.**
27.	BINSAR FARMS PRIVATE LIMITED	30.04.2022	400 nos FROZEN BOVINE SEMEN	05111000	Comments sought from AH&D on 06.05.2022 **DAHD informed the Committee that the case is under**

	HQRXIMLAPPLY00000234AM23				**examination with them.**
28.	Amita Pande HQRXIMLAPPLY00000240AM23	05.5.22	1 No Pekingese Dog	01061900	Recommended by DAHD vide OM dated 20.05.2022. **The Committee decided to recommend the case subject to further approval of Competent Authority.**
29.	Naziya Nisar Ahmed Lambe HQRXIMLAPPLY00000248AM23	07.5.22	61 Nos Pet cats	01064990	Comments sought from AH&D on 09.05.2022 **DAHD vide email dated 18.05.2022 has sought some information from the firm.**
30.	Indian Institute of Science Education and Research HQRXIMLAPPLY00000262AM23	09.5.22	16 Nos 2 strains of lab mice viz. BKS.Cg-Dock7m +/+ Leprdb/J and B6.129P2(SJL)-Myd88tm1.1Defr/J	01061900	Recommended by DAHD vide OM dated 20.05.2022. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 20.05.2022.**
31.	SRINIVAS HQRXIMLAPPLY00000264AM23	09.5.22	1 No GREEN PARROT WITH RED RING ON NECK	01063200	Comments sought from AH&D on 09.05.2022. Reminder sent on 12.05.2022. **DAHD informed the Committee that the case is under examination with them.**
32.	Adhira Sambathkumar HQRXIMLAPPLY00000068AM23	09.4.22	1 No Emotional Support Dog Name: Lucky; Breed: Golden Retriever; DOB: 12.10.2021; Sex: male; Color: Golden; Microchip No. 606631577	01039100	**For Ex-post facto Approval.**
33.	Ankur Bathla HQRXIMLAPPLY00000137AM23	19.4.22	I No Pet Dog	01031000	The applicant has withdrawn the application. **The Committee decided to Close the case.**

34.	ASHUTOSH KUMAR HQRXIMLAPPLY00000136AM23	18.4.22	1 No pet Cat (Name: Theo; Breed: Stray cat DoB: 01.01.2022 Sex: male; Colot: White and Gray Microchip No.: 900215003557968)	01029090	**For Ex-post facto Approval.**
35.	AURIGENE PHARMACEUTICAL SERVICES LIMITED HQRXIMLAPPLY00000133AM23	14.4.22	2000 Nos MICE (MALE / FEMALE) AGE 4-14 WEEKS	01029090	Recommended by DAHD vide OM dated 28.04.2022. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 28.04.2022.**
36.	GAUTAM KUMAR JHUNJHUNWALA HQRXIMLAPPLY00000116AM23	12.4.22	9 Nos Riding Horses Breed: Warmblood; Sex: Geldings/ Stallion/ Mares Age: 02 to 20 years	01012990	Recommended by DAHD vide OM dated 28.04.2022 for import from Germany, Belgium, USA, Netherlands, UK, Ireland, Spain, Italy and Hungary. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 28.04.2022.**
37.	Sachin Khanna HQRXIMLAPPLY00000118AM23	18.4.22	1 No Pet Dog (Name: Milo Breed: Shih Tzu DoB: 03.09.2020 Sex: Male (Spayed/ Neutered) Color: White and Tan Microchip No.: 991003911315326)	01061900	Recommended by DAHD vide OM dated 28.04.2022. **The Committee decided to Recommend the case subject to further approval of Competent Authority.**
38.	Saishruti Mutneja HQRXIMLAPPLY00	26.4.22	1 No of Pet Dog (Name: Zion, Breed: husky,	01012990	Recommended by DAHD vide OM dated 02.05.2022. **The Committee decided to Recommend the case subject to**

	000172AM23		DoB: 01.02.2021 Sex: Male Color: Brown Microchip No. 991001004228768)		**further approval of Competent Authority.**
39.	WEST BENGAL LIVESTOCK DEVELOPMENT CORPORATION LIMITED HQRXIMLAPPLY00000070AM23	08.4.22	45 Nos Research Mice	01064910	Recommended by DAHD vide OM dated 02.05.2022. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 02.05.2022.**
40.	KUSHAL AMIT PATEL HQRXIMLAPPLY00000278AM23	10.5.22	1 No Pet Dog Name: Gina; Breed: Siberian Husky; DoB: 19.11.2021; Sex: Female; Color: Black; Microchip No.: 992000001171866	01012990	Recommended by DAHD vide OM dated 19.05.2022. **The Committee decided to Recommend the case subject to further approval of Competent Authority.**
41.	Nividha Gurwara HQRXIMLAPPLY00000292AM23	11.5.22	1 No Pet Dog (Name: Lily; Breed: Shephard Miniature Pinscher; DOB: 02.01.2019; Sex: Female/Spayed; Color: Tan/White; Microchip No.: 982126055780283)	01061900	Recommended by DAHD vide OM dated 20.05.2022. **The Committee decided to Recommend the case subject to further approval of Competent Authority.**
42.	Mohan Suresh HQRXIMLAPPLY00000249AM23	18.5.22	1 No Pet Dog Name: Shaka Suresh; Breed: Terrier Mix; DOB- 19.08.2018; Sex: Female- Neutered, Color: Black; Microchip No.: 981020035101021	01061900	Recommended by DAHD vide OM dated 23.05.2022. **The Committee decided to Recommend the case subject to further approval of Competent Authority.**

43.	Vinutha Venkatesh HQRXIMLAPPLY00000123AM23	16.4.22	1 No Pet Dog (maltese) Breed- Maltese Age- 9 Months old Sex-Male Color-White Microchip no. 956000012745470	01061900	**For Ex post facto Approval.**
Part 2	**D/o AH&D and MoEF&CC (WL)**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
44.	MODERN PET CENTRE HQRXIMLAPPLY00009187AM22	10.4.21	128 Nos Psittaciformes (including parrots, parakeets, macaws and cockatoos)	10632 00	Comments received from DAHD vide OM dated 27.07.2021.
					Comments sought from MoEF (WL) on 07.07.2021. Firm requested to furnish supporting documents to their application vide email dated 07.07.2021.Reply from firm referred to MoEF (WL) vide email dated 15.07.2021. Reminder sent to MoEF (WL) vide email dated 27.07.2021.
					The Committee decided to seek justification and purpose of import from the firm. DL issued to the firm on 04.02.2022. **The Committee decided to send Final Reminder to the firm.**
45.	Anurag Rajnarayan Kulshreshtha, HQRXIMLAPPLY00193378AM22	25.09.21	1 no. Sun Conure Parrot	10632 00	Recommended by DAHD vide OM dated 05.10.2021.
					Comments sought from MoEF&CC on 28.09.2021.Reminder sent to MoEF (WL) on 09.11.2021. MoEF&CC (WL) vide letter dated 03.01.2022 has sought some documents from the firm.

					The applicant vide email dated 04.01.2022 has submitted the CITES permit and informed that they have applied for NOC of CWLW through the Parivesh portal. **The Committee decided to send reminder to the firm.**
46.	Mohamed Rizwan HQRXIMLAPPLY00220110AM22	21.10.21	6 nos. Pigeon	1063900	Comments received from DAHD vide OM dated 23.02.2022.
					Comments sought from MoEF (WL) on 22.10.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF&CC (WL) vide letter dated 12.01.2022 has sought some information / documents from the applicant. Reminder sent to the applicant on 08.02.2022. **The Committee decided to send reminder to the firm.**
47.	FARHAT JABEEN, KANPUR HQRXIMLAPPLY00240513AM22	3.11.2021	6 nos. Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos	1063200	Comments sought from DAHD on 03.11.2021 DAHD vide email dated 16.11.2021 has sought some information from the firm. Reminders sent to the firm on 15.12.2021 and 19.01.2022.The applicant replied vide email dated 19.01.2022. **DAHD informed the Committee that the case is under examination with them.**
					Comments sought from MoEF (WL) on 03.11.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF (WL) vide letter dated 22.11.2021 has requested the firm to submit CITES permit. DL issued to the firm on 25.11.2021. Reminder sent to the firm on 10.12.2021. Reply from the firm referred to MoEF&CC (WL) on 06.04.2022.

					MoEF&CC (WL) informed the Committee that the applicant needs to submit CITES permit. **Reminder sent to applicant on 19.05.2022.**
48.	DELTA EXIM SERVICES, MAHARASHTRA HQRXIMLAPPLY00349792AM22	10.2.2022	5 pairs lue and Gold Macaw (Ara ararauna)	1063200	Comments sought from DAHD on 10.02.2022. DAHD vide email dated 16.02.2022 has sought some information from the firm. The firm replied vide email dated 21.02.2022. DAHD vide email dated 13.04.2022 has sought some information/ documents from the firm. The firm replied on 13.04.2022. **DAHD informed the Committee that the case is under examination with them.**
					Comments sought from MoEF (WL) on 10.02.2022. MoEF&CC (WL) vide letter dated 07.04.2022 has sought some documents from the firm. **MoEF&CC (WL) informed the Committee that the case is under examination with them.**
49.	SUHANI FARMS HQRXIMLAPPLY00349746AM22	10.02.22	24 noc. of BONGO (TRAGELAPHUS EURYCERUS) (3 MALE AND 5 FEMALE); COMMON ELAND (TAUROTRAGUS ORYX)(3 MALE AND 5 FEMALE) and GREATER KUDU (TRAGELAPHUS	01061900	Comments sought from DAHD on 07.03.2022. DAHD vide email dated 13.04.2022 has sought some information from the applicant. The applicant replied directly to DAHD on 28.04.2022. **DAHD informed the Committee that the case is under examination with them.**

			STREPSICEROS) (3 MALE AND 5 FEMALE)		Comments sought from MoEF (WL) on 07.03.2022. MoEF&CC (WL) vide letter dated 18.04.2022 has sought clarification from the firm. The applicant replied directly to MoEF&CC (WL) on 28.04.2022. **MoEF&CC (WL) informed the Committee that the case is under examination with them.**
50.	FRANCIS AMBROSE FERNANDES , RAIGAD HQRXIMLAPPLY00397136AM22	22.03.2022	1 nos TURTLE (Name: Denver; Scientific Name trachemys scripta; Breed- Pond Slider; Sex-Male; DOB-16.05.2002, Color-Green; Microchip No. – 900215002034225)	01062000,	Comments received from DAHD vide OM dated 01.04.2022. Comments sought from MoEF (WL) on 07.04.2022. **MoEF&CC (WL) informed the Committee that the case is under examination with them.**
51.	K9KENNELS HQRXIMLAPPLY00000171AM23	26.4.22	12 Nos ALPACA FEMALES (Vicugna pacos) 12 nos ALPACA MALES (Vicugna pacos)	01061900	**The Committee decided to Reject the case as import of given items for Trading/ Commercial Purpose is not allowed.**
52.	DELTA EXIM SERVICES HQRXIMLAPPLY00000138AM23	19.4.22	5 Nos BLUE AND GOLD MACAW (ARA ARARAUNA)	01063200	Comments sought from DAHD on 20.04.2022. **DAHD informed the Committee that the case is under examination with them.** Comments sought from MoEF (WL) on 20.04.2022. **MoEF&CC (WL) informed the Committee that the case is under examination with them.**

Part 3	MoEF&CC (WL)				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
53.	G. Amarender Reddy, Hyderabad 01/53/8/53861/AM21/G-13/IC [092100850044AM21]	25.07.20	4 Nos. Animal Trophies	97050010	Comments sought from MOEF&CC (WL) on 30.07.2020. MOEF&CC (WL) wide letter dated 26.02.2021 informed that it does not recommend the import of following animal trophies due to 'look alike' issue: (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. So, the Committee decided to reject the request for import of (i) 2 Nosof Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. Comments are awaited from MoEF&CC (WL) for 01 variety. **MOEF&CC (WL) informed the Committee that the case is under examination with them.**
54.	NATIONAL INSTITUTE OF IMMUNOLOGY HQRXIMLAPPLY00124622AM22	25.6.21	12 Nos Mammals:-- Other	10619 00	Comments sought from MOEF (WL) on 30.06.2021. MoEF (WL) vide letter dated 05.07.2021 has requested the firm to share the scientific name of the species proposed for import and submit the CWLW NOC obtained online through PARIVESH Portal. Reminder sent to firm vide email dated 28.07.2021. The reply from the firm referred to MoEF (WL) vide email dated 29.07.2021. MoEF (WL) informed the applicant needs to submit NOC from CWLW. DL issued to the firm on 29.09.2021. Reminder sent to the applicant on 29.10.2021.

					Reply from the firm referred to MoEF&CC (WL) on 10.03.2022. **Reminder sent to MoEF&CC (WL) on 19.05.2022.**
55.	A & S CREATIONS HQRXIMLAPPLY00178612AM22	07.09.21	3 nos. of Other (Orni Track – 10 transmitter)	85269190	Comments sought from MOEF (WL) on 26.10.2021. **MOEF&CC (WL) informed the Committee that the case is under examination with them.**
56.	J.MUTHURAJAN, TIRUNELVELI DISTRICT TAMILNADU HQRXIMLAPPLY00236900AM22	30.10.21	1 no. Stuffed Animal trophy	97050010	Comments sought from MOEF (WL) on 05.11.2021. MoEF&CC (WL) vide letter dated 20.12.2021 has sought some documents from the firm. Reminder sent to the applicant on 06.04.2022, 21.04.2022 and 06.05.2022. **The Committee decided to send a Final Reminder to the applicant.**
57.	J.CHENTHILRAJAN HQRXIMLAPPLY00244634AM22	08.11.21	1 Nos Stuffed Animal trophy, to be kept in my private residence, it is a non-cites item,	97050010	Comments sought from MOEF (WL) on 12.11.2021. MoEF&CC (WL) vide letter dated 20.12.2021 has sought some documents from the firm. Reminder sent to the applicant on 06.04.2022, 21.04.2022 and 06.05.2022. **The Committee decided to send a Final Reminder to the applicant.**
58.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY00297263AM22	24.12.2021	2 nos. GPS Vertex with standard accessories	85269190	Comments sought from MOEF (WL) on 28.12.2021. **MoEF&CC (WL) informed the Committee that they have sought comments from concerned state dept.**
59.	MOHAMMAD AFZAL NAJAR, SRINAGAR	22.2.2022	2 nos Short range remote injection tranquilizing gun / pistols	93040000/9303900	Comments received from MoEF&CC (WL) vide letter dated 22.04.2022 for 2 nos Short range remote injection tranquilizing gun / pistols, 3 Nos of Handheld long range net launcher / net

	HQRXIMLAPPLY00364015AM22		3 Nos Handheld long range net launcher / net gun 1 No Handheld small range net launcher / net gun 180 Nos 0.308 Blank Loads for long range net launcher / net gun 200 nos 12g CO2 Bottles for handheld small range net launcher / net gun	0	gun and 1 no of Handheld small range net launcher / net gun. MoEF&CC (WL) vide letter dated 22.04.2022 has requested the applicant to submit NoC from Chief Wild Life Warden, J&K for 180 Nos 0.308 Blank Loads for long range net launcher / net gun (1 Box= 20 No.) (9 Boxes=180 No.) Wildlife Use and 200 nos 12g CO2 Bottles for handheld small range net launcher / net gun & tranquilizing pistols. **Reminder sent to applicant on 07.05.2022 and 22.05.2022.**
60.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY00202368AM22	20.10.2021	2 nos. GPS Vertex Collars with standard accessories	85269190	Comments sought from MOEF (WL) on 25.02.2022. Reminder sent on 02.05.2022. **MoEF&CC (WL) informed the Committee that they have sought comments from concerned state dept.**
61.	AMARENDER REDDY GAVVA HQRXIMLAPPLY00375840AM22	04.03.22	4 Nos FULLY FINISHED AND PROCESSED HUNTING TROPHIES	97050010	Comments sought from MOEF (WL) on 07.03.2022. **It was noted that applications at S. No. 50 and S. No 58 are the same. The Committee decided to seek clarification from the applicant regarding the same.**
62.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY00	29.4.22	2 Nos Ornitela Solar GPS GSM Tag with standard accessories	85269190	Comments sought from MOEF (WL) on 29.04.2022.

	000200AM23				
63.	A &S CREATIONS HQRXIMLAPPLY00000203AM23	29.4.22	2 Nos Vectronics "Vertex Plus GPS Collar" with standard accessories	85269190	Comments sought from MOEF (WL) on 02.05.2022. **MoEF&CC vide letter dated 17.05.2022 has sought some documents from the firm.**
Part 4	**D/o Fisheries**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
64.	BERYL AQUA PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY00231002AM22	29.10.2021	3079000 nos. ORNAMENTAL FISH	3011100	Comments sought from D/o Fisheries on 02.11.2021. D/o Fisheries vide letter dated 23.11.2021 have informed that the firm needs to submit application in prescribed format. Reminder sent to the firm on 14.01.2022.The reply from the firm referred to D/o Fisheries on 07.02.2022. D/o Fisheries vide email dated 14.02.2022 informed that the applicant may be asked to submit details in prescribed format to D/o Fisheries through DGFT for further consideration. DL issued to the firm on 17.02.2022. Reminder sent to the firm on 04.03.2022. Reply from the firm referred to D/o Fisheries on 29.03.2022. D/o Fisheries vide email dated 19.04.2022 has informed that the applicant needs to submit application in prescribed format. **Reminder sent on 12.05.2022.** **The Committee decided to send a Final Reminder to the firm**

65.	Sams Discus India, Raigad HQRXIMLAPPLY00385098AM22	11.3.2022	952000 nos. Ornamental Fishes	30110000	Comments sought from D/o Fisheries on 14.03.2022. D/o Fisheries vide email dated 19.04.2022 has informed that the applicant needs to submit application in prescribed format. Reminder sent on 12.05.2022. **Reply from the firm referred to D/o Fisheries on 13.05.2022.**
66.	EVA DISCUS INDIA, KOLKATA HQRXIMLAPPLY00397281AM22	22.03.2022	940500 PCS Ornamental Fish	03011100,	Comments sought from D/o Fisheries on 23.03.2022. D/o Fisheries vide email dated 19.04.2022 has informed that the applicant needs to submit application in prescribed format. **Reply from the firm referred to D/o Fisheries on 18.05.2022.**
67.	ZODIAC CLOTHING COMPANY LIMITED HQRXIMLAPPLY00000157AM23	22.4.22	14,40,000.00 Nos MOP BUTTONS	96019020	Comments sought from D/o Fisheries on 25.04.2022. The Committee decided to also seek comments from MoEF&CC (WL). **Application referred to MoEF&CC (WL) on 19.05.2022.**
68.	WESTERN AQUARIUM HQRXIMLAPPLY00393481AM22	19.2.22	6948000 nos. Ornamental Fish	03011900	Comments sought from D/o Fisheries on 26.04.2022.

Part 5	Ministry of Steel				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
69.	Bajrangbali Re-Rollers Private Limited, Odisha HQRXIMLAPPLY00160869AM22	12.8.21	200 MT Waste and scrap	81102000	Comments sought from M/o Steel on 17.08.2021.Reminder sent to M/o Steel on 09.11.2021. **M/o Steel vide email dated 14.12.2021 has sought some information from the firm.**
70.	Axora Resources Limited, Kolkata HQRXIMLAPPLY00281039AM22	9.12.2021	500 MT TIN RESIDUE / SCRAP/ WASTE	80020090	Comments sought from M/o Steel on 10.12.2021. Comments sought from MoEF (HSMD) on 10.12.2021.
71.	Bansal Brothers, Chhattisgarh HQRXIMLAPPLY00000012AM23	3.4.2022	5000 MT TITANIUM SCRAP	81083000	**For Ex-post Facto Approval.**
72.	Sarda Energy & Minerals Limited HQRXIMLAPPLY00000169AM23	25.4.22	50400 MT Ferro Manganese Slag	26190090	Comments sought from M/o Steel on 26.04.2022.
73.	Sarda Metals & Alloys Limited HQRXIMLAPPLY00000241AM23	25.4.22	60000 MT Ferro Manganese Slag (MnO Slag)	26190090	Comments sought from M/o Steel on 06.05.2022.

Part 6	Ministry of Mines				
S. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
74.	INDIAN INSTITUTE OF PETROLEUM & ENERGY, VISAKHAPATNAM HQRXIMLAPPLY00357785AM22	16.2.2022	6 nos. Berea Sandstone Cores 1 1/2" dia x 4" lg, 150 mD - 300 mD (to gas / air)	25161100	Comments sought from DPIIT on 17.02.2022. DPIIT vide OM dated 07.03.2022 has informed that they are not concerned with the matter. Comments sought from M/o Mines on 17.02.2022. **M/o Mines vide OM dated 06.04.2022 has sought some clarification from the firm.**
75.	SHREM AIRPORT HOTELS PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY00378432AM22	5.3.2022	2000 MT LIME STONE BLOCK	25169090	Recommended by M/o Mines vide OM dated 06.05.2022. **The Committee decided to Approve the case subject to conditions mentioned in the M/o Mines OM dated 06.05.2022.**
76.	WENDT INDIA LIMITED, BENGALURU HQRXIMLAPPLY00364506AM22	23.2.2022	90 kgs. 3017812 AG-POWDER AGP C2250-6	71061000	Comments sought from DPIIT on 23.02.2022. DPIIT vide OM dated 25.03.2022 informed that DHI may be consulted in the matter. Application referred to DHI on 11.04.2022. DHI vide OM dated 26.04.2022 informed that the item may pertain to M/o Mines. **Application referred to M/o Mines on 11.05.2022.**

Part 7	DHI				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
77.	MARINE EQUIPMENTS CENTRE, COCHIN HQRXIMLAPPLY00375551AM22	4.3.22	2 Nos I BAND TRANSPONDER - PART NO.9570-110-91010	85269190	Comments sought from DHI on 08.03.2022. Reminder sent on 04.05.2022 and 17.05.2022. **DHI vide OM dated 18.05.2022 has informed that the item does not pertain to them.** **The Committee decided to refer the application to DoT.**
78.	LARSEN AND TOUBRO LIMITED, MUMBAI HQRXIMLAPPLY00399727AM22	24.3.2022	3 Nos Used Terex Mast sec. type TS21-C1 (5.90m) repainted white colour for Terex-Comedil crane typ CTT181B	84314920	Comments received from DHI on 12.04.2022. The Committee decided to re-submit the case to DHI for comments/ inputs. **Comments sought from DHI again on 10.05.2022.**
79.	JANUS TRADING CO HQRXIMLAPPLY00000247AM23	06.5.22	1 No The CPT7 is a compact, single enclosure GNSS+INS receiver powered by world class OEM7 technology	85269190	Comments sought from DHI on 09.05.2022. **DHI vide OM dated 17.05.2022 has informed that they are not concerned with the matter.** **Application referred to DoT on 13.05.2022 for their comments.**

Part 8	MHA (PM Division)				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
80.	KAPRI CORP HQRXIMLAPPLY00114116AM22	14.06.21	100 Nos Cartridges (Model: ABL 2000) (Part No. 3476- 2001) 1 Nos Arm Disruptor Including Standard Accessories (Model: ABL 2000) (Part No. 3340-1150)	93069000	Comments sought from MHA on 17.06.2021. MHA vide letter dated 24.06.2021 has sought supply order placed by Punjab Police. MHA vide letter dated 30.09.2021 informed that Home Department, Govt. Of Punjab has furnished supply order on 23.08.2021. Further, the firm's IEC has been referred to MHA on 04.10.2021. MHA vide letter dated 25.02.2022 has sought additional information from the firm. **Reminder sent to the firm on 24.03.2022 and 08.04.2022.** **The Committee decided to send Final Reminder to the firm.**
81.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY00125933AM22	03.08.21	15000 nos. 5.56X45MM BLANK AMMUNITION	93063000	Comments sought from MHA on 10.08.2021. MHA vide letter dated 12.08.2021 has sought some documents from the firm. DL issued to the firm on 18.08.2021. Reminder sent on 30.09.2021. MHA vide OM dated 07.09.2021 had sought some clarification from the firm. Reply from firm referred to MHA on 30.09.2021. MHA vide letter dated 25.02.2022 has sought additional

					information from the firm. Reply from the firm referred to MHA on 10.03.2022. **MHA vide letter dated 18.05.2022 informed that the case is under examination with them.**
82.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY00185940AM22	17.09.21	775 nos. Revolvers and Pistols, other than those of heading 9303 or 9304 (Slide G19 (VAR1) assembled, Spacer sleeve, Spring cups, Spring-loaded bearing, Slide cover plate etc.)	93020000	Comments sought from MHA on 13.10.2021. MHA vide letter dated 14.12.2021 had sought some documents from the firm. DL issued to the firm on 22.12.2021. Reply from the firm referred to MHA on 07.01.2022. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 10.03.2022. **MHA vide letter dated 18.05.2022 informed that the case is under examination with them.**
83.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY00182269AM22	12.09.21	154 nos. Spare Part of Glock 19 Gen 3 Pistol –BARREL G 19(VAR1), RECOIL SPRING ASSEMBLED 1, FIRING PIN, SPACE SLEEVE etc.	93020000	Comments sought from MHA on 13.10.2021. MHA vide letter dated 14.12.2021 had sought some documents from the firm. DL issued to the firm on 22.12.2021.Reply from the firm referred to MHA on 07.01.2022. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 29.03.2022. **MHA vide letter dated 18.05.2022 informed that the case is under examination with them.**
84.	COUNTER MEASURES TECHNOLOGIES	12.09.21	40 Nos 1 Nos Slide Assembledn1	93020000	Comments sought from MHA on 13.10.2021. MHA vide letter dated 14.12.2021 had sought some documents

	PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY00182266AM22		NosFrame Assembledn3 Nos Magazines AssembledAbove parts encompassed in 1x Upper Assembly, 1x Lower Assembly, 3x Magazine for GLOCK 19X Pistol set Caliber 9x19mm (Semi Knocked Down Parts)		from the firm. DL issued to the firm on 22.12.2021. Reply from the firm referred to MHA on 07.01.2022. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 29.03.2022. **MHA vide letter dated 18.05.2022 informed that the case is under examination with them.**
85.	DINEX (INDIA) PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY00240695AM22	03.11.21	11 sets PARTS OF CAR MOUNT 15 ROUNDS REMOTE CONTROLLED LAUNCHER	93012000	Comments sought from MHA on 05.11.2021. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 10.03.2022. **MHA vide letter dated 18.05.2022 informed that comments are awaited from end user.**
86.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI, TAMILNADU. HQRXIMLAPPLY00199989AM22	01.10.21	50 nos. Revolver s and Pistols, other than those of heading 9303 or 9304 (Semi Knocked down kits of Glock19X (9x19mm) Pistol set 1xUpper Assembly, 1xLower Assembly, 3 x Mags)	93020000	Comments sought from MHA on 05.11.2021. Application referred to MHA again on 14.12.2021. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 29.03.2022. **MHA vide letter dated 18.05.2022 informed that the case is under examination with them.**

87.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY00199982AM22	01.10.21	50 nos. CZ Scorpion EVO3 A1? 9x19mm ? SKD Parts comprising of One Lower Assembly, 1 Upper Assembly, 3 Mags	93059100	Comments sought from MHA on 30.11.2021.Application referred to MHA again on 14.12.2021. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 29.03.2022. **MHA vide letter dated 18.05.2022 informed that the case is under examination with them.**
88.	PLR SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00265972AM22	26.11.21	372 Nos Parts and accessories of revolvers or pistols and of military weapons of heading 93.01	93051000 93059100	Comments sought from MHA on 03.12.2021.Application referred to MHA again on 14.12.2021. MHA vide letter dated 28.01.2022 has sought some clarification from the firm. Reply from the firm referred to MHA on 09.02.2022. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 10.03.2022. **MHA vide letter dated 18.05.2022 informed that the case is under examination with them.**
89.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY00271963AM22	01.12.21	570 nos. Semi Knocked down kits of Glock 9x19mm Gen4 Pistol Set 1x Upper Assmebly,1x Lower Assembly,3xMags	93059900	Comments sought from MHA on 07.01.2022. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 10.03.2022. **MHA vide letter dated 18.05.2022 informed that the case is under examination with them.**
90.	AIMTREX TECHNOLOGIES	4.10.21	15012 nos. AK47 TRAINING WEAPON	95089000	Comments sought from MHA on 20.12.2021 MHA vide letter dated 03.02.2022 has sought some

	PRIVATE LIMITED, NEW DELHI HQRXIMLAPPLY00202038AM22		SEMI-AUTO, 7.62 X 39MM COLOURED MARKING AMMUNITION, 9mm Man-Marker Rounds etc		information / documents from the firm. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 30.03.2022. MHA vide letter dated 12.04.2022 has sought some additional clarifications from the firm. Reply from the firm referred to MHA on 05.05.2022. **Reminder sent on 23.05.2022.**
91.	AIMTREX TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00199637AM22	30.09.21	30050 Nos REPLICA TRAINING WEAPONS TOYS	95089000	Comments sought from MHA on 07.01.2022. MHA vide letter dated 07.02.2022 has sought some information / documents from the firm. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 29.03.2022. MHA vide letter dated 12.04.2022 has sought some additional clarifications from the firm. **Reminder sent on 12.05.2022.**
92.	VINVELI AUTOMATED SYSTEMS PRIVATE LIMITED, TAMIL NADU HQRXIMLAPPLY00364003AM22	22.2.2022	1 Set CZ Pistol Set 9x19mm	93051000	Comments sought from MHA on 23.02.2022. MHA vide letter dated 08.03.2022 has sought some information from the firm. Reply from the firm referred to MHA on 29.03.2022. **MHA vide letter dated 18.05.2022 informed that the case is under examination with them.**
93.	RASPIAN ENTERPRISES PRIVATE LIMITED, RAJKOT HQRXIMLAPPLY00300514AM22	28.12.21	2 nos. of Stun Gun Scorpio, 2 nos. of Metal Detector with built in shocker Cerebrus and 2 nos. of Electric Shock shield Skala	93040000	Comments sought from MHA on 28.02.2022. MHA vide letter dated 09.03.2022 has sought some information from the firm. The reply from firm referred to DPIIT on 26.04.2022. **Reminder sent to MHA on 19.05.2022.**

94.	Kapri Corp, MAHARASHTRA HQRXIMLAPPLY00308852AM22	3.1.2022	2 nos. of Arm Disruptor Including Standard Accessories and 50 nos. of Cartridges For ABL 2000	93069000	Comments sought from MHA on 28.02.2022. MHA vide letter dated 17.03.2022 has sought some information / documents from the firm. **Reminder sent on 17.05.2022.**
95.	Kapri Corp, MAHARASHTRA HQRXIMLAPPLY00308940AM22	3.1.2022	1 nos. of Arm Disruptor Including Standard Accessories and 24 nos. of Cartridges For ABL 2000	93069000	Comments sought from MHA on 28.02.2022. Reminder sent on 08.04.2022. MHA vide letter dated 17.03.2022 has sought some information / documents from the firm. **Reminder sent on 17.05.2022**
96.	STAR AEROSPACE INDUSTRIES, UTTARAKHAND HQRXIMLAPPLY00330437AM22	24.1.2022	12 nos. 75 ROUND DRUM MAGAZINE, CALIBER 7.62X39	93059900	Comments sought from MHA on 28.02.2022. MHA vide letter dated 08.03.2022 has sought some information from the firm. Reply from the firm referred to MHA on 14.03.2022. MHA vide OM dated 30.03.2022 has sought some documents from the firm. Reminder sent to the firm on 06.04.2022. Reply from the firm referred to MHA on 12.04.2022. MHA vide letter dated 26.04.2022 had sought some documents from the firm. **Reminder sent on 13.05.2022.**
97.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, TAMIL NADU HQRXIMLAPPLY00300505AM22	29.12.2021	80 nos. Semi Knocked down kits of Glock 9x19mm Gen4 Pistol Set 1x Upper Assmebly,1x Lower Assembly,3xMags	93059900	Comments sought from MHA on 28.02.2022. MHA vide letter dated 08.03.2022 has sought some information from the firm. Reply from the firm referred to MHA on 11.03.2022. **MHA vide letter dated 18.05.2022 informed that the case is under examination with them.**

98.	SRG TECHNO (P) LTD. 052100850251AM21	08.06.20	3 nos SUPPRESSOR, 5.56 MM, STAINLESS, DIRECT THREAD 1/2X28 (WEAPON SILENCER SIG)	93059110	Comments sought from MHA on 03.03.2022. MHA vide letter dated 11.03.2022 has sought some information / documents from the firm. **Reminders sent to the firm on 26.03.2022 and 10.04.2022.**
99.	CRYSTAL WORKS, NEW DELHI HQRXIMLAPPLY00345246AM22	6.2.2022	300 nos. 21 FT STANDARD CARTRIDGE, X26/X26P NS and DPM, STANDARD BATTERY PACK, X26	93059900	Comments sought from MHA on 22.03.2022. MHA vide letter dated 28.03.2022 has sought some information / documents from the firm. Reply from the firm referred to MHA on 18.04.2022. **Reminder sent to MHA on 19.05.2022.**
100.	DINEX (INDIA) PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY00409862AM22	31.3.2022	21 sets AK 15 ASSAULT RIFLE 7.62X39MM WITH SPARES	93039000	Comments sought from MHA on 06.04.2022. **MHA vide letter dated 18.05.2022 informed that the case is under examination with them.**
101.	KAV ENGINEERING AND MARKETING PRIVATE LIMITED HQRXIMLAPPLY00379877AM22	22.2.22	1 Unit Ballistic Data Acquisition System along with accessories	93059900	Comments sought from MHA on 07.04.2022. MHA vide OM dated 22.04.2022 has sought some documents from the firm. **Reminder sent on 07.05.2022.**
102.	PLR SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00000109AM23	13.4.22	174842 nos. NUT, FLASH SUPPRESSOR-LOCKING; MECHANISM MODEL C; SPRING, AUTOMATIC SEAR etc.	93059100	Comments sought from MHA on 19.04.2022. MHA vide letter dated 09.05.2022 has sought some information / documents from the firm. **Reply from the firm referred to MHA on 18.05.2022**

103.	PLR SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00000131AM23	18.4.22	1682 nos. MASADA BARREL; SPIRAL PIN; SPRING; MAGAZINE AND SLIDE CATCH etc.	93051000	Comments sought from MHA on 19.04.2022. MHA vide letter dated 09.05.2022 has sought some information / documents from the firm. **Reply from the firm referred to MHA on 18.05.2022**
104.	JINDAL DEFENCE SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00000134AM23	11.4.22	2 Nos Taurus submachine gun model SMT9, 9mm caliber, 30 rounds magazine 1000 Nos 9x19mm FMJ 124gr Parabellum	93019000 93063000	Comments sought from MHA on 19.04.2022. **MHA vide letter dated 18.05.2022 informed that the case is under examination with them.**
105.	CRYSTAL WORKS HQRXIMLAPPLY00387326AM22	15.3.22	37 pieces CARTRIDGES	93059900	Comments sought from MHA on 19.04.2022. **MHA vide letter dated 18.05.2022 informed that the case is under examination with them.**
106.	CRYSTAL WORKS HQRXIMLAPPLY00387460AM22	15.3.22	25 pieces CARTRIDGES 1 piece TASER T7	93059900 93040000	Comments sought from MHA on 19.04.2022. **MHA vide letter dated 18.05.2022 informed that the case is under examination with them.**
107.	HEXAGON CAPABILITY CENTER INDIA PRIVATE LIMITED HQRXIMLAPPLY00000205AM23	30.04.22	1 piece BLK2FLY	90131010	Comments sought from MHA on 02.05.2022. **MHA vide letter dated 18.05.2022 informed that the case is under examination with them.**

108.	DINEX (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00000213AM23	02.5.22	5 No 12 GAUGE SAIGA-12C EXP 01 SHOTGUN	93032000	Comments sought from MHA on 05.05.2022. **MHA vide letter dated 18.05.2022 informed that the case is under examination with them.**
Part 9	**MHA (Coastal Security Division)**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
109.	Culminating Technologies, Allahabad [052100850445AM20]	28.11.19	1 No. Night Vision Device	90051000	**The Committee decided to Close the case, pending comments from MHA (Coastal Security).**
110.	JAGDAME STORE, KOLKATA HQRXIMLAPPLY00153944AM22	04.08.21	1 No NIGHT VISION BINOCULAR	90051000	**The Committee decided to Close the case, pending comments from MHA (Coastal Security).**
Part 10	**DDP / Air (HQ)**				
Sl. No.	**Name of the applicant (M/s.) & HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
111.	Whiteback Aviation, New Delhi 01/53/8/E/AM20/W-9/IC [052100850417AM20]	05.11.19	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	88040000	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by

					DGFT to Department of Defence Production to issue Import License(s). **Comments sought from Air HQrs on 22.12.2020. Reminders sent on 04.08.2021, 22.09.2021 and 19.05.2022.**
112.	ANADRONE SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00000228AM23	04.05.2022	10 Nos Part No. BTT3-8710-015-600 Description : Banshee, Field Services, Jet 80+ Incl. Wet Wing (Twin Jet) 12 nos Part No.BTT3-0903-000-000 Description : Luneberg Lens, 7.5 Monostatic	88062400 85261000	Recommended by DDP vide email dated 12.05.2022. Recommended by M/o Civil Aviation vide email dated 21.05.2022 for import of 10 Banshee (UAV), Field Services, Jet 80+ Incl. Wet Wing (Twin Jet). **The Committee decided to Approve the case for import of 10 Banshee (UAV), Field Services, Jet 80+ Incl. Wet Wing (Twin Jet) subject to conditions mentioned in the MoCA email dated 21.05.2022** **Further, the EFC decided that decision regarding import of 12 Luneberg Lens, 7.5" monostatic (radar apparatus) will be taken on receipt of comments from DGCA.**
Part 11	**M/o P&NG**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
113.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD HQRXIMLAPPLY00183989AM22	14.9.21	306 Kga Gasoline, EURO-6Cert Fuel E10	27101241	Recommended by M/o P&NG vide OM dated 05.05.2022 **The Committee decided to recommend the case subject to further approval of Competent Authority.**

114.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD HQRXIMLAPPLY00184132AM22	14.09.21	1530 Kga GASOLINE ,EURO-6CERT FUEL E10	27101241	Recommended by M/o P&NG vide OM dated 05.05.2022 **The Committee decided to recommend the case subject to further approval of Competent Authority.**
115.	AVL TECHNICAL CENTRE PRIVATE LIMITED HQRXIMLAPPLY00298011AM22	25.12.21	2500 Kgs Diesel Test Fuel 2-D (HC) CFR 86.113-07(B)(2) 2000 Kgs Gasoline, Indian Reference Fuel E20	27102020 27101241	Recommended by M/o P&NG vide OM dated 13.05.2022 **The Committee decided to recommend the case subject to further approval of Competent Authority.**
116.	HONDA CARS INDIA LIMITED, GREATER NOIDA HQRXIMLAPPLY00331221AM22	25.1.2022	1826 kgs. 1530 Kgs GASOLINE EU-6 SPLASHBLEND TO E-20 and 296 Kgs GASOLINE JAPANESE FUELRON91	27101241	Comments sought from M/o P&NG on 09.02.2022. **M/o P&NG informed the Committee that comments are awaited from IOCL.**
117.	CASTROL INDIA LIMITED, MAHARASHTRA HQRXIMLAPPLY00360876AM22	19.2.2022	21065.04 kgs. CASTROL TECHNICLEAN AS 58 1 X 203 LT.	27101239	**M/o P&NG vide OM dated 06.05.2022 has informed that the firm may be advised to obtain the product from indigenous sources.** **In view of the above, the Committee decided to Close the case and inform the firm accordingly.**
118.	F S CHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00	02.02.22	18000.0 Kgs hydrocarbon SOLVENT / OIL MIXTURE	27101920	Comments sought from M/o P&NG on 28.02.2022. M/o P&NG vide email dated 24.03.2022 has sought some information from the firm. **Reminders sent to the firm on**

	342612AM22				**09.04.2022 and 24.04.2022.** **The Committee decided to send reminder to the firm.**
119.	JCB INDIA LIMITED, NEW DELHI HQRXIMLAPPLY00 383863AM22	11.3.2022	156891 kgs. Diesel Fuel EN 590, ArcticTab. 2b, Cl. 4	27101 943	Comments sought from M/o P&NG on 22.03.2022. M/o P&NG vide email dated 01.04.2022 has sought some information from the firm. Reminder sent to the firm on 19.04.2022.Reply from the firm referred to M/o P&NG on 26.04.2022. **M/o P&NG informed the Committee that comments are awaited from IOCL.**
120.	MAHINDRA AND MAHINDRA LIMITED, MUMBAI HQRXIMLAPPLY00 394907AM22	9.3.2022	76380 kgs. CEC Legislative Fuel RF-03-A-84 (EURO II Diesel), CEC Legislative Fuel RF-06-99 (EURO III Diesel), CEC Legislative Fuel RF-06-03 (EURO IV Diesel), CEC Legislative Fuel RF-06-08 B5 (EURO V Diesel) etc.	27101 944, 27102 010	Recommended by M/o P&NG vide OM dated 13.05.2022 **The Committee decided to recommend the case subject to further approval of Competent Authority.**
121.	FMC INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY00 378370AM22	7.3.2022	100 MT AGNIQUE ME 18 (Methyl Soyate)	38260 000	Comments sought from M/o P&NG on 23.03.2022. **M/o P&NG informed the Committee that case is under examination with them.**
122.	TOTALENERGIES MARKETING INDIA PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY00 401259AM22	25.3.2022	1400 MT SPIRDANE D 60 S, SPIRDANE D 40 S and SPIRDANE K 2	27101 290	Recommended by M/o P&NG vide OM dated 18.05.2022 **The Committee decided to recommend the case subject to further approval of Competent Authority.**

123.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY00406355AM22	25.3.22	19806.05 Kgs DIESEL, EURO-VI; GASOLINE, EURO-IV ; GASOLINE, EURO-V etc.	27101290	Comments sought from M/o P&NG on 08.04.2022. **M/o P&NG informed the Committee that case is under examination with them.**
124.	BOSCH LIMITED HQRXIMLAPPLY00000087AM23	08.4.22	48000 ltr. Specialty Fuel Bosch EN590 Diesel; Specialty Fuel Bosch GDK570 Diesel; Specialty Fuel Bosch GDK650 Diesel etc	27101944	Comments sought from M/o P&NG on 18.04.2022. M/o P&NG vide email dated 02.05.2022 has sought some information from the firm. Reply from firm referred to M/o P&NG on 12.05.2022. **M/o P&NG informed the Committee that case is under examination with them.**
125.	BOSCH LIMITED HQRXIMLAPPLY00000119AM23	15.4.22	3000.0 Ltr Specialty Fuel Bosch kerosene	27101932	Comments sought from M/o P&NG on 19.04.2022. M/o P&NG vide email dated 02.05.2022 has sought some information from the firm. Reminder sent to firm on 12.05.2022. **Reply from the firm referred to M/o P&NG on 20.05.2022.**
Part 12	**DoT**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
126.	WESTERN COMMUNICATION, KARNATAKA HQRXIMLAPPLY00351872AM22	11.2.2022	60 sets MARINE GPS SH-788A BOAT NAVIGATION	85269190	Comments sought from DoT on 15.02.2022. DoT vide letter dated 22.02.2022 has sought some information from the firm. Reply from the firm referred to DoT on 10.03.2022. DoT vide letter dated 22.03.2022 has sought some information / documents from the firm. Reply from the firm referred to

					DoT on 20.04.2022. DoT vide letter dated 22.04.2022 has sought some documents from the firm. **Reminder sent on 07.05.2022 and 22.05.2022.**
127.	RADIO DESIGN INDIA PRIVATE LIMITED HQRXIMLAPPLY00373323AM22	02.03.22	1 No Power Amplifier	85437091	Comments sought from DHI on 07.03.2022. DHI vide email dated 08.03.2022 has informed that they are not concerned with the item. The Committee decided to refer the application to DPIIT. Application referred to DPIIT on 25.03.2022. DPIIT vide OM dated 04.04.2022 informed that they are not concerned with the matter and DoT may be consulted in the matter. Application referred to DoT on 11.04.2022. DoT vide letter dated 22.04.2022 has sought some documents from the firm. **Reminder sent on 07.05.2022 and 22.05.2022.**
Part 13	**DoT and M/o Civil Aviation**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
128.	Danny Dsouza., Thane 01/53/8/54937/AM21/D-36/IC [032100850477AM21]	04.02.21	1 Unt Marine Radar JMR-9225-6XC	85261000	Comments received from DoT vide letter dated 18.02.2021. Comments received from DGCA vide email dated 15.02.2022. **Clarification sought from DGCA on 11.03.2022.**

129.	Axis Video Systems India Pvt Ltd., Karnataka 01/53/8/54956/AM21/ A-122/IC	08.02.21	3 Nos Radar Detector	85261000	Comments received from DoT vide letter dated 18.02.2021. Comments received from DGCA vide email dated 15.02.2022. **Clarification sought from DGCA on 11.03.2022.**
130.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY00029519AM22	29.04.21	10 Nos Radar Apparatus	85261000	Comments received from DGCA vide email dated 15.02.2022. **Clarification sought from DGCA on 11.03.2022.** Comments sought from DoT on 23.06.2021. DoT vide letter dated 26.07.2021 has informed that the firm needsto obtain import license/ clearance from the concerned Regional Licensing Office (RLO) of the WPC wing. DL issued to the firm on 19.08.2021.The reply from the firm referred to DoT vide email dated 27.08.2021. DoT vide letter dated 02.09.2021 has informed that firm needs to obtain ETA and subsequent import license/clearance for the product from concerned RLO of WPC Wing. Reminder issued to the firm on 21.09.2021 and 21.10.2021. Reply from the firm referred to DoT on 10.03.2022. DoT vide letter dated 13.04.2022 has sought some information / documents from the firm. **Reminders sent on 03.05.2022 and 18.05.2022**
131.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR, KANPUR HQRXIMLAPPLY00227993AM22	27.10.21	4 sets Radar Apparatus (ARS 430 RDI Prototype Long Range Radar sensor sample 77 GHz with output of RDI data over BR-Ethernet)	85261000	Comments sought from DoT on 05.11.2021. Application referred to DoT again on 19.01.2022. DoT vide letter dated 21.01.2022 has sought some information from the applicant. Reply from applicant referred to DoT on 11.03.2022. DoT vide letter dated 28.03.2022 has sought some information

					from the firm. **Reminder sent on 13.04.2022 and 28.04.2022.**
					Comments sought from DGCA on 05.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. **MoCA informed the Committee that the case is under examination with them.**
132.	CATERPILLAR INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY00278133AM22	7.12.2021	24 nos. 10 nos. of B7 77GHz Radar and 14 nos. of Receptacle	85261000	Comments sought from DoT on 20.12.2021. DoT vide letter dated 27.12.2021 has informed that the firm needs to obtain ETA certificate followed by import license/clearance for the proposed imported products from the concerned Regional Licensing Office (RLO) of the WPC Wing. DL issued to the firm on 30.12.21. Reply from the firm referred to DoT on 30.03.2022. DoT vide letter dated 13.04.2022 has sought some information/ documents from the firm. **Reminder sent to the firm on 03.05.2022 and 18.05.2022.**
					Comments sought from M/o Civil Aviation on 20.12.2021. **MoCA informed the Committee that the case is under examination with them.**
133.	DSE TECHNOLOGIES PRIVATE LIMITED, BHOPAL HQRXIMLAPPLY00298452AM22	24.12.21	4 nos. Vehicle Antenna 100-520 MHz	85291012	**Recommended by DoT vide letter dated 04.01.2022.**
					Comments sought from M/o Civil Aviation on 31.12.2021. **MoCA informed the Committee that the case is under examination with them.**

134.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00334639AM22	28.01.22	1 Set MDC-7925 25KW X Band Koden Radar With Six Feet Antenna Including All accessories	85261000	Comments received from DoT vide letter dated 02.02.2022. Comments sought from MoCA on 31.01.2022. Clarification sought from the firm regarding supply of imported items on 22.02.2022. Reminder sent to the firm on 09.03.2022. **The applicant has informed that the imported items will be installed at Cuddalore Port, Tamil Nadu for their Marine Terminal Facility, Chithirapettai.**
135.	NAVICOM SYNERGIES PRIVATE LIMITED HQRXIMLAPPLY00000139AM23	19.4.22	90 nos. UAV Long Range Radar Altimeter LR-D1, Standard Radar Altmeter US-D1 and DIGITAL DATA LINK 10 W LINEAR AMPLIFIER	85261000	Comments sought from DoT vide letter dated 12.05.2022. **DoT informed the Committee that the case is under examination with them.** Comments sought from M/o Civil Aviation on 20.04.2022.
136.	ELEKTRONIK LAB HQRXIMLAPPLY00000168AM23	25.4.22	33 Nos SE 125 Transmitter	85269140	Comments sought from DoT vide letter dated 12.05.2022. **DoT informed the Committee that the case is under examination with them.** Comments sought from M/o Civil Aviation on 26.04.2022.
137.	INTERGLOBE AVIATION LIMITED HQRXIMLAPPLY00000199AM23	29.4.22	40 nos. CMPT-T2CAS (Part No: 9000000-11414); RADIO ALTIMETER TRANSCEIVER (Part No: 9599-607-14943); ATC/TCAS CONTROL UNIT (Part No : C12404AB02) etc	85261000	Comments sought from DoT vide letter dated 12.05.2022. **DoT informed the Committee that the case is under examination with them.** Comments sought from M/o Civil Aviation on 29.04.2022.

Part 14	M/o Civil Aviation				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
138.	Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/ AM20/H-14/IC [052100850325AM20]	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	73269 099 75089 090 84119 100	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance. Reminder sent to DGCA on 04.10.2021. DGCA vide email dated 22.10.2021 has informed that the applicant may be not be a DGCA approved organization to import such items. Therefore, applicant may be advised to approach to DGCA for NOC prior import permission. DL issued to the firm on 25.10.2021. Reminders sent to the firm on 09.11.2021 and 24.11.2021. **The committee decided to close the case as no reply has been received frm the firm.**
139.	Praphulla Raj Singh., Telangana 01/53/8/55314/AM21/ P-75/IC [052100850848AM21]	10.03.21	1 Nos Aircraft	88022 000	Comments sought from DGCA on 15.03.2021.Reminders sent to DGCA on 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. **Reminder sent on 23.05.2022.**
140.	S S Trading Corporation, Delhi	29.04.2	32000 Nos	88010 020	Recommended by Indian Meteorological Department vide email dated 17.05.2021.

	HQRXIMLAPPLY00029417AM22	1	350g Meteorological balloons		Comments sought from DGCA on 05.05.2021.Reminder sent to DGCA on 19.07.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. **Reminder sent on 23.05.2022.**
141.	NILSAN NISHOTECH SYSTEM PRIVATE LIMITED HQRXIMLAPPLY00140809AM22	16.7.21	6000 MT SS TUBE welded – S31603	88010090	Comments sought from DGCA on 20.07.2021.Reminders sent to DGCA on 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. **Reminder sent on 23.05.2022.**
142.	SIGMA MICROSYSTEMS PRIVATE LIMITED, TELANGANA HQRXIMLAPPLY00280434AM22	9.12.2021	2 sets GROUND AND AIR DETECTION SURVEILLANCE RADAR WITH STANDARD ACCESSORIES	85437091	Comments sought from M/o Civil Aviation, MHA and DDP on 17.21.2021. DDP vide email dated 27.01.2022 has informed that the veracity/validity of the documents submitted by the firm may be directly confirmed from the concerned end use in MoD or DMA/DOD. The applicant has informed that import is being undertaken for supply to Indian Airforce. Comments sought from Air (HQ) on 10.02.2022. Comments received from Air (HQ) referred to DDP on 16.03.2022. **Reminder sent to M/o Civil Aviation, DDP and MHA on 23.05.2022.**
143.	PIXXELSPACE INDIA PRIVATE LIMITED HQRXIMLAPPLY00337448AM22	31.01.22	7 Nos PROPULSION SYSTEM	88026000	Comments sought from M/o Civil Aviation on 01.02.2022. **Reminder sent on 23.05.2022.**

144.	APCO INFRATECH PRIVATE LIMITED HQRXIMLAPPLY00340778AM22	02.02.22	1 KME AIRCRAFT	88024000	Comments sought from M/o Civil Aviation on 03.02.2022. **Reminder sent on 23.05.2022.**
145.	DCM SHRIRAM INDUSTRIES LIMITED HQRXIMLAPPLY00373815AM22	02.03.22	1 No PROTOTYPE OF ZCQM UAV FOR R&D PURPOSE IN INDIAN PARTNER DCM	88010090	Comments sought from M/o Civil Aviation on 07.03.2022. **Reminder sent on 23.05.2022.**
146.	HORIZON MANUFACTURING PRIVATE LIMITED HQRXIMLAPPLY00185745AM22	16.09.21	10000 Nos Model Remotely Piloted Aircraft System. Below 25 kgs weight.	88022000	Application referred to M/o Civil Aviation again on 14.03.2022. **Reminder sent on 23.05.2022.**
147.	PARAS AEROSPACE PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY00398735AM22	14.3.2022	1 No FIXAR 007 Vertical take-off and landing (VTOL) aircraft	88069300	Comments sought from M/o Civil Aviation on 28.03.2022. **Reminder sent on 23.05.2022.**
148.	PARAS AEROSPACE PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY00399205AM22	14.3.2022	10 Nos NINOX 40 – MICRO TACTICAL DRONE	88062100	Comments sought from M/o Civil Aviation on 28.03.2022. **Reminder sent on 23.05.2022.**

149.	JOYALUKKAS INDIA LIMITED, KERALA HQRXIMLAPPLY00408974AM22	30.3.2022	1 No LEONARDO AW 109 SP EQUIPPED WITH TWO PW207C ENGINE BEARING S/N PCE-BH0985 AND PCE-BHO986	88021200	DGCA has granted In-principle Approval vide letter dated 03.02.2022. **The Committee decide to Approve the case subject to conditions mentioned in the DGCA letter dated 03.02.2022.**
150.	BATTLELAB INDIA PRIVATE LIMITED HQRXIMLAPPLY00000079AM23	08.4.22	1 No Working sample UAV Aline V1 (H/N:SD-21) included 1 No Spare boot UAV Aline V1 (H/N:SD-21-2) 1 No Vorking sample UAV Target Q (H/N:SD-21-1)	88062400	Comments sought from M/o Civil Aviation on 11.04.2022. **Reminder sent on 23.05.2022.**
151.	ASCOM SYSTEMS HQRXIMLAPPLY00000098AM23	11.4.22	1 No 895 g, 20 MP, DNG (RAW) 5.1K/50fps, 4K/120fps, 46-minute Flight Time (no wind) , 15km	88062200	Comments sought from M/o Civil Aviation on 12.04.2022. **Reminder sent on 23.05.2022.**
152.	KAMDAR GLOBAL SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00000063AM23	12.4.22	5 Kg QUADCOPTER DRONE	88062200	Comments sought from M/o Civil Aviation on 18.04.2022. **Reminder sent on 23.05.2022.**

153.	FIBROX 3D PRINTING SOLUTIONS HQRXIMLAPPLY00000124AM23	16.4.22	1 No DJI Phantom 4 RTK with DRTK2 mobile base station	88010090	Comments sought from M/o Civil Aviation on 19.04.2022. **Reminder sent on 23.05.2022.**
Part 15	**Department of Biotechnology**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
154.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH HQRXIMLAPPLY00339641AM22	02.02.22	1500 Vials Eggs and larvae of Drosophila Melanogaster	04072900	Comments sought from D/o Biotechnology on 03.02.2022. Reminder sent to D/o Biotechnology on 15.03.2022. D/o Biotechnology vide letter dated 21.03.2022 has sought some information from the applicant. **Reminder sent to the applicant on 06.04.2022.**
Part 16	**D/o Food & PD**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
155.	Andante Foods LLP, Bangalore 01/53/8/53907/AM21/A-23/IC [072100850182AM21]	06.08.20	(i) 86320 litres Used Vinegar (128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	22090090 39233090	**The Committee decided to Close the case, pending comments from D/o Food and PD.**

156.	ENCUBE ETHICALS PRIVATE LIMITED HQRXIMLAPPLY00000175AM23	26.4.22	1000 Kgs REFINED COCONUT OIL PH.EUR	15131900	Comments sought from D/o Food & PD on 28.04.2022.
Part 17	**Department of Agriculture, Cooperation and Farmers' Welfare**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
157.	ArceliAgribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20/A-80/IC [32100850409AM20]	15.10.19	100 Kgs Industrial Hemp Seeds, used for growing fiber	12079990	Comments sought from D/o A,C&FW on 18.10.2019. Reminders sent to D/o A,C&FW vide emails dated 17.08.2020, 05.09.2020, 02.11.2020, 09.03.2021, 21.06.2021, 04.08.2021 and 27.10.2021. **The Committee decided to Close the case pending comments from D/o A,C&FW.**
158.	Indus Biotech Pvt. Ltd. Pune, Maharashtra 01/53/8/54640/AM21/I-29/IC [52100850576AM21]	19.12.20	5000 Kg. Grape Seeds Dried	12119019	Comments sought from D/o A,C&FW on 21.12.2020. Reminders sent to D/o A,C&FW vide emails dated 22.01.2021, 09.03.2021, 02.06.2021, 21.06.2021, 04.08.2021 and 27.10.2021. **The Committee decided to Close the case pending comments from D/o A,C&FW.**
159.	HERBAVEDA OVERSEAS HQRXIMLAPPLY00101452AM22	25.5.21	48 MT Costus-Root	12119046	Comments sought from D/o A,C&FW on 19.06.2021. The firm has been requested to submit supporting documents to their application vide email dated 19.06.2021.Reminders sent to the firm on 13.07.2021, 19.07.2021, 27.10.2021, 26.11.2021. **The Committee decided to Close the case due to no reply from the firm.**

160.	TERRA CHEMICALS CO., HYDERABAD HQRXIMLAPPLY00158344AM22	9.8.21	400 gms VEGETABLE SEEDS	12099190	Comments sought from D/o A,C&FW on 11.08.2021. **Reminders sent to D/o A,C&FW on 23.09.2021 and 23.05.2022.**
161.	SANTO LABS, HYDERABAD HQRXIMLAPPLY00256948AM22	18.11.2021	1 no. Rotary tiller	84329090	Comments sought from D/o A, C&FW on 22.11.2021. **Reminder sent to D/o A,C&FW on 23.05.2022.**
162.	GREAVES COTTON LIMITED, MAHARASHTRA HQRXIMLAPPLY00291294AM22	20.12.2021	146 nos. of POWER TILLER and 1 set of POWER TILLER COMPONENTS AND PARTS	84328020 / 84329090	Comments sought from D/o AC&FW on 22.12.2021. **Reminder sent to D/o A,C&FW on 23.05.2022.**
163.	SHIV AGRO FOOD, NEW DELHI HQRXIMLAPPLY00371708AM22	28.2.2022	200 MT MUSK MELON SEEDS FOR HUMAN CONSUMPTION	12077090	Comments sought from D/o AC&FW on 02.03.2022.

Part 18	M/o Textiles				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
164.	SHARAL PULP & BOARDS, NAMAKKAL DIST, TN HQRXIMLAPPLY00102373AM22	28.5.21	5000 Nos SYNTHETIC MIXED COTTON RAGS IN MUTILATED FORM	63109090	Comments sought from M/o Textiles on 24.06.2021. Reminders sent to D/o Textiles vide emails dated 09.09.2021 and 22.09.2021.
165.	SRI KRISHNA TRADER HQRXIMLAPPLY00000180AM23	27.4.22	2,52,00,000.00 kgs USED JUTE / GUNNY BAG	63051040	**Jute Commission vide email dated 11.05.2022 informed that import of "USED JUTE/GUNNY BAG" is prohibited to safeguard the interest of domestic jute growers and workers of jute mills.** **In view of the above, the Committee decided to Reject the case.**
Part 19	**AERB**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
166.	Osaw Industrial Products Pvt Ltd, Ambala Haryana 01/53/8/54591/AM21/O-7/IC [332100850012AM21]	09.12.20	2.000- SET RSS5EU- Radioisotope(NRC/IAEA/EU Exempt Quantity Material	28444000	Comments sought from AERB on 16.12.2020. Reminder sent to AERB vide email dated 09.03.2021. Application referred to AERB again vide email dated 02.08.2021. AERB vide email dated 04.08.2021 has sought some information from the firm. Reminder issued to the firm vide DL dated 23.09.2021. Reply from the firm referred to AERB on 16.03.2022. **Reminder sent to AERB on 23.05.2022.**

Part 20	PESO				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
167.	ORIENTAL AIRPORT SYSTEMS, NEW DELHI HQRXIMLAPPLY00 386725AM22	14.3.22	7010 nos. Birds Scaring Cartridge, Bird Bomb 15mm, 6mm Cartridge Blank, 12g Bird Scaring Cartridge, Pro Scare Exploda (Other Country Of Origin Usa)Exploda (Other Country Of Origin Usa) Etc.	36049 090	**PESO vide letter dated 17.05.2022 has informed that the import cannot be considered as the firm has no license for possession and sale/ use of Explosives.** **In view of the above, the Committee decided to Reject the case.**
168.	FOCUS ENERGY LIMITED, NEW DELHI HQRXIMLAPPLY00 387505AM22	12.3.20 22	5200 pcs. And 305 mtr. EXPLOSIVES For production sharing contract signed with GoI through M/o Petroleum for drilling of exploratory and development wells for oil and gas exploration (petroleum operations) in India.	93069 000	Recommended by PESO vide letter dated 17.05.2022. **The Committee decided to Approve the case subject to conditions mentioned in the PESO letter dated 17.05.2022.**
169.	BHARAT ELECTRONICS LIMITED, BANGALORE HQRXIMLAPPLY00 409200AM22	30.3.20 22	98461 nos. S & A MODULE (PROX FUZE) For manufacture of electronic fuze for supply to M/o Defence,	36030 059	Recommended by PESO vide letter dated 11.05.2022. **The Committee decided to Approve the case subject to conditions mentioned in the PESO letter dated 17.05.2022.**

170.	TECHNOFOUR ELECTRONICS PVT LTD HQRXIMLAPPLY00000115AM23	08.4.22	700 pieces 084100001003 MECHANICAL TIMER 30/50 MN TYPE 0841	93069000	Comments sought from PESO on 20.04.2022 PESO vide letter dated 17.05.2022 has informed that the item intended to be imported does not come under the purview of Explosives Acts/ Rules so they have no comments to offer in the matter. **The Committee decided to ask firm to clarify correct HS Code of the items intended to be imported.**
171.	SCHLUMBERGER ASIA SERVICES LIMITED HQRXIMLAPPLY00000173AM23	26.4.22	5 Nos 100331951, Csg Cutter,8.18,Hmx,Female Thread,Alum, Un 0352, Class 1.4d 10 Nos 101931870, Cutter, Jet, 5.800in Od, 97.6 Grams Hmx, Un 0440, Class 1.4d For exploration of Oil & Gas, Logging operations for perforation and other wire line operations under contract with M/s Oil and Natural Gas Corporation Limited (ONGC)	36020010	Recommended by PESO vide letter dated 17.05.2022. **The Committee decided to Approve the case subject to conditions mentioned in the PESO letter dated 17.05.2022.**
172.	VAR ELECTROCHEM PRIVATE LIMITED HQRXIMLAPPLY00398560AM22	02.5.22	1360 Nos SQUIBS/IGNITERS/INFLAM MEAUTERS	36030019	Comments sought from PESO on 05.05.2022 **PESO vide letter dated 17.05.2022 has sought some information / documents from the firm.**

Part 21	MoEF&CC (SU Division)				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
173.	SIDDHESH TIMBERS, MAHARASHTRA HQRXIMLAPPLY00185458AM22	16.09.21	500 CUBIC METER (CBM) Sandalwood Rough logs	44039922	Comments sought from MoEF&CC(SU Divn) on 21.09.2021. MoEF (SU Div) vide OM dated 29.09.2021 had sought some information from the firm. Reply from the firm referred to MoEF (SU Div) vide email dated 14.10.2021. MoEF (SU Div) vide OM dated 02.11.2021 has sought some documents from the firm. The reply from the firm referred to MoEF&CC (SU Div) vide email dated 30.11.2021. **MoEF&CC (SU Division) vide OM dated 13.12.2021 has sought some clarification.**
174.	GUPTA ENTERPRISES HQRXIMLAPPLY00376566AM22	05.03.22	200 MT SANDAL SAP WOOD	44039922	Comments sought from MoEF&CC(SU Divn) on 07.03.2022. **MoEF&CC (SU) vide OM dated 12.04.2022 has sought some information / documents from the firm.**
175.	MALAYAGIRI ERSSENTIAL OILS DISTILERS HQRXIMLAPPLY00366394AM22	23.02.22	30000 Kgs SANTALUM ALBUM ROOTS	44039922	Comments sought from MoEF&CC (SU Divn) on 07.03.2022. MoEF&CC (SU Division) vide OM dated 11.04.2022 has sought some information / documents from the firm. Firm replied directly to MoEF&CC (SU) vide email dated 11.04.2022. **MoEF&CC (SU) has sought some documents from the firm vide letter dated 05.05.2022.**

Part 22	MSME				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
176.	INDIAN TRADING CO., UTTAR PRADESH HQRXIMLAPPLY00378990AM22	7.3.2022	40000 kgs SUGHAND KOKILA MARK and JATAMASI MARK	33074100	Comments sought from MSME on 09.03.2022
177.	Jell Pharmaceuticals Pvt. Ltd. HQRXIMLAPPLY00000235AM23	05.5.22	200000.0 Kgs Natural Incense Stick In Various Size(Unperfumed)To Be Imported And Processed In Sez Only For Export	33074100	Comments sought from MSME on 06.05.2022
Part 23	**MoEF&CC (OC)**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
178.	MEGHMANI ORGANICS LIMITED, AHMEDABAD HQRXIMLAPPLY00381153AM22	9.3.2022	1200000 kgs. 1,1,1 TRICHLORO 2,2,2 TRIFLUOROETHANE (CFC 113A)	29037790	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. DL issued on 02.05.2022. Applicant replied on 11.05.2022. **The Committee decided to examine the case on file.**

179.	GUPTA OXYGEN PRIVATE LIMITED, HISAR, HARYANA HQRXIMLAPPLY00383988AM22	11.3.2022	3250 MT REFRIGERANT GAS PENTAFLUOROETHANE R-125, Difluoromethane HFC-32, 1,1,1,2 Tetrafluoroethane R-134a etc.	29034400, 29034500, 38276100	Comments received from MoEF&CC (OC) vide OM dated 15.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. DL issued on 10.05.2022. **Applicant replied on 17.05.2022.** **The Committee decided to request the firm to submit necessary clearances from PESO.**
180.	KPL INTERNATIONAL LIMITED, NEW DELHI HQRXIMLAPPLY00390694AM22	16.3.2022	50 MT Saturated fluorinated derivatives of acyclic hydrocarbons – ASSAY (GC) >=99.99%	29034600	Comments received from MoEF&CC (OC) vide OM dated 24.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 09.05.2022. **The Committee decided to examine the case on file.**
181.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY00389999AM22	16.3.2022	200000 kgs. (PENTA & TETRAFLUOROETHANE) R404A	38276100	Comments received from MoEF&CC (OC) vide OM dated 24.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import DL issued on 02.05.2022. Applicant replied on 12.05.2022. **The Committee decided to examine the case on file.**
182.	STALLION ENTERPRISES,	16.3.2022	500000 kgs.	29034500	Comments received from MoEF&CC (OC) vide OM dated 24.03.2022.

	MUMBAI HQRXIMLAPPLY00390003AM22		1,1,2 Tetrafluoroethane		The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 12.05.2022. **The Committee decided to examine the case on file.**
183.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY00390203AM22	16.3.2022	300000 kgs. Saturated fluorinated derivatives of acyclic hydrocarbons: - - 1,1,1,3,3-Pentafluoropropane (HFC-24)	38273100	Comments received from MoEF&CC (OC) vide OM dated 24.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 12.05.2022. **The Committee decided to examine the case on file.**
184.	PROTON GASES (INDIA) PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY00390267AM22	16.3.22	150000 kgs. REFRIGERANT R134a	29031400	Comments received from MoEF&CC (OC) vide OM dated 29.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. **DL issued on 02.05.2022. Reminder sent on 17.05.2022.**
185.	STALLION INDIA FLUOROCHEMICA	16.3.2022	907200 kgs.	29034300	Comments received from MoEF&CC (OC) vide OM dated 24.03.2022.

	LS PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY00391515AM22		1,1 DIFLUOROETHANE		The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 11.05.2022. **The Committee decided to examine the case on file.**
186.	GUJARAT FLUOROCHEMICALS LIMITED, GUJARAT HQRXIMLAPPLY00395315AM22	21.3.2022	10 Kgs Chemical 1,6-Divinylperfluorohexane	29036900	**The Committee noted that import under ITC HS Code 29036900 is Free.** **The Committee decided to Close the case and inform the firm accordingly.**
187.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY00395236AM22	21.3.2022	111600 kgs. (1,1,1,2 – TETRAFLUOROETHANE)	29034500	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 12.05.2022. **The Committee decided to examine the case on file.**
188.	CHILLAIRE SOLUTIONS, BILASPUR	21.3.2022	20000 kgs. Mixed Refrigerant Gas R410a	38276300	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from

	HQRXIMLAPPLY00395518AM22				PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 17.05.2022. **The Committee decided to examine the case on file.**
189.	MPCL INDUSTRIES LIMITED, NEW DELHI HQRXIMLAPPLY00395486AM22	21.3.2022	2000 MT Difluoromethane (HFC-32)	29034200	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 25.03.2022.**
190.	MPCL INDUSTRIES LIMITED, NEW DELHI HQRXIMLAPPLY00395438AM22	21.3.2022	100 MT 1,1,1,2- TETRA FLUOROETHANE, HFC-134a 250 MT HFC-125 (44%), HFC-143a (52%), HFC-134a (4%) 700 MT 1,1,1,2- TETRA FLUOROETHANE, HFC-134a 200 MT 1,1,1,2- TETRA FLUOROETHANE, HFC-134a	29034500	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 25.03.2022.**
191.	MPCL INDUSTRIES LIMITED, NEW DELHI HQRXIMLAPPLY00396008AM22	21.3.2022	1750 MT HFC-32 (50%)+HFC-125 (50%) and HFC-32 (23%)+ HFC-125 (25%)+HFC-134a (52%)	38276300	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 25.03.2022.**

192.	MIHAMA INDIA PRIVATE LIMITED,GURGAON HARYANA HQRXIMLAPPLY00396531AM22	17.3.2022	1200 MT R-134a, 1,1,1,2-TETRAFLUOROETHANE, 1000 MT R-410, PENTAFLUOROETHANE, DIFLUOROMETHANE, 500MT R-407C, Pentafluroethane, Tetrafluoroethane & Difluoroethane 3000 MT HFC-R-32, Difluoromethane 3000 MT R-32, Difluoromethane 2000 MT R-404a, Pentafluorethane, Tetrafluoroethane & Trifluoroethane	29034500, 29034200	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 10.05.2022. **The Committee decided to examine the case on file.**
193.	VIJAY PETROCHEM PRIVATE LIMITED, JAIPUR, RAJASTHAN HQRXIMLAPPLY00397053AM22	22.3.2022	1700 MT NON ODS R32 GAS, R134A REFRIGERANT GAS NON ODS, NON ODS REFRIGERANT GAS R404A etc.	29034200, 38276100	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. DL issued on 02.05.2022. Applicant replied on 04.05.2022. **The Committee decided to examine the case on file.**

194.	VIJAY PETROCHEM PRIVATE LIMITED, JAIPUR, RAJASTHAN HQRXIMLAPPLY00397038AM22	22.3.2022	750 MT R152A, NON ODS REFRIGERANT GAS	29034300	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. DL issued on 02.05.2022. Applicant replied on 04.05.2022. **The Committee decided to examine the case on file.**
195.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY00397024AM22	22.3.2022	5000 kgs. 2,3,3,3 – TETRAFLUOROPROP-1-ENE	29035100	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 12.05.2022. **The Committee decided to examine the case on file.**
196.	REFEX INDUSTRIES LIMITED, CHENNAI HQRXIMLAPPLY00397623AM22	22.3.2022	19000 kgs. R-32 (100%) HFC Single component fluid	29034200	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 12.05.2022. **The Committee decided to examine the case on file.**

197.	KPL INTERNATIONAL LIMITED, NEW DELHI HQRXIMLAPPLY00 397793AM22	23.3.20 22	800 MT S365MFC/227EA 93- 07% & 87-13%/ 1,1,1,3,3-pentafluorobutane/1,1,1,2,3,3,3-heptafluoropropane	38276 800	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 13.05.2022. **The Committee decided to examine the case on file.**
198.	MIHAMA INDIA PRIVATE LIMITED, GURGAON HQRXIMLAPPLY00 399318AM22	19.3.20 22	5900 MT R-134a, Tetrafluoroethane; R-404a, Pentafluoroethane, Tetrafluoroethane & Trifluoroethane; R-407c, Pentafluoroethane , Tetrafluoroethane & Difluroethane etc.	29034 500, 38276 100, 38276 400	**The applicant vide letter dated 11.05.2022 has withdrawn the application.** **In view of the above, the Committee decided to Close the case.**
199.	ENVIRO SOLUTIONS, ALWAR HQRXIMLAPPLY00 399492AM22	23.3.20 22	38000 kgs. Refrigerant GAS R32	29034 200	Comments received from MoEF&CC (OC) vide OM dated 31.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 17.05.2022. **The Committee decided to examine the case on file.**
200.	ENVIRO SOLUTIONS,	23.3.20	18000 kgs.	29034	Comments received from MoEF&CC (OC) vide OM dated

	ALWAR HQRXIMLAPPLY00399472AM22	22	REFRIGERANT GAS R152a PVFM	300	31.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 17.05.2022. **The Committee decided to examine the case on file.**
201.	HELIOUS SPECIALTY GASES PRIVATE LIMITED, GUJARAT HQRXIMLAPPLY00401353AM22	25.3.2022	2860000 kgs. REFRIGERANT GAS R152A; REFRIGERANT GAS R32; REFRIGERANT GAS R134A etc.	29034300, 29034200, 29034500	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 17.05.2022. **The Committee decided to examine the case on file.**
202.	CHILLAIRE SOLUTIONS, HARYANA HQRXIMLAPPLY00401311AM22	25.3.2022	18500 kgs. HFC R410A	38276300	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 17.05.2022. **The Committee decided to examine the case on file.**
203.	KIRO REFRIGERANTS	25.3.20	300 MT	38276	Comments received from MoEF&CC (OC) vide OM dated

	PRIVATE LIMITED, NEW DELHI HQRXIMLAPPLY00401693AM22	22	R404A	900	08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Reminder sent on 17.05.2022. Applicant replied on 23.05.2022. **The Committee decided to examine the case on file.**
204.	KIRO REFRIGERANTS PRIVATE LIMITED, NEW DELHI HQRXIMLAPPLY00401646AM22	25.3.2022	400 MT R410A	38276300	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Reminder sent on 17.05.2022. Applicant replied on 23.05.2022. **The Committee decided to examine the case on file.**
205.	AJAY AIR PRODUCTS PRIVATE LIMITED, NEW DELHI HQRXIMLAPPLY00402713AM22	25.3.2022	500000 Kgs Refrigerant Gas R32 100000 kgs Refrigerant Gas R134a 500000 Kgs REFRIGERANT GAS R152A 100000 Kgs REFRIGERANT GAS R410A 100000 Kgs REFRIGERANT GAS R407C 100000 Kgs	29034200 29034500 29034300 38275900	Comments received from MoEF&CC (OC) vide OM dated 31.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 17.05.2022. **The Committee decided to examine the case on file.**

			REFRIGERANT GAS R404A 100000 Kgs REFRIGERANT GAS R125	38276 200	
206.	CHILLAIRE SOLUTIONS, HARYANA HQRXIMLAPPLY00 402761AM22	26.3.20 22	14850 Kgs REFRIGERANT GAS R134A	29034 500	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 17.05.2022. **The Committee decided to examine the case on file.**
207.	REFEX INDUSTRIES LIMITED, CHENNAI HQRXIMLAPPLY00 402920AM22	26.3.20 22	36000 kgs R32 HFC Single component fluid	29034 200	Comments received from MoEF&CC (OC) vide OM dated 31.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022 Applicant replied on 12.05.2022. **The Committee decided to examine the case on file.**
208.	REFEX INDUSTRIES LIMITED, CHENNAI HQRXIMLAPPLY00 402921AM22	26.3.20 22	22000 kgs. HFC-134a Single component fluid	29034 500	Comments received from MoEF&CC (OC) vide OM dated 31.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the

					firm regarding purpose of import. DL issued on 02.05.2022 Applicant replied on 12.05.2022. **The Committee decided to examine the case on file.**
209.	REFEX INDUSTRIES LIMITED, CHENNAI HQRXIMLAPPLY00 402922AM22	26.3.2022	19 MT HFC 32 Single component fluid	29034200	Comments received from MoEF&CC (OC) vide OM dated 31.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022 Applicant replied on 12.05.2022. **The Committee decided to examine the case on file.**
210.	CHILLAIRE SOLUTIONS, HARYANA HQRXIMLAPPLY00 403037AM22	26.3.2022	14850.0 Kgs REFRIGERANT GAS R134A	29034500	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 17.05.2022. **The Committee decided to examine the case on file.**
211.	GORAKHRAM HARIBUX, MUMBAI HQRXIMLAPPLY00	25.3.2022	10000000 kgs. freon 404a (hfc-404a) / pentafluoroethane,tetrafluoroethane & trifluoroethane, freon r134a (hfc-134a) / 1,1,1,2-	38276100	Comments received from MoEF&CC (OC) vide OM dated 31.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.

	404209AM22		tetrafluoroethane, freon 410a (hfc-410a) / pentafluoroethane, difluoromethane etc.		Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 05.05.2022. **The Committee decided to examine the case on file.**
212.	KPL INTERNATIONAL LIMITED, NEW DELHI HQRXIMLAPPLY00 404629AM22	28.3.2022	600 MT 1,1,1,2-Tetrafloroethane (HFC-134a) Gas	29034500	Comments received from MoEF&CC (OC) vide OM dated 31.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 17.05.2022. **The Committee decided to examine the case on file.**
213.	MIHAMA INDIA PRIVATE LIMITED,GURGAON HARYANA HQRXIMLAPPLY00 405108AM22	28.3.2022	660 MT Opteon YF (HFO-1234yf) 2.3.3.3 Tetrafluoropropene; XP-40(R-449A, 2.3.3.3 Tetrafluoropropene, 1.1.1.2 Tetrafluorothene; XP-10 (R-513A, 2.3.3.3 Tetrafluoropropene , 1.1.12 Tetrafluoroethane etc.	29035100, 38276500,38276800	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 10.05.2022. **The Committee decided to examine the case on file.**
214.	GORAKHRAM HARIBUX,MUMBAI HQRXIMLAPPLY00	29.03.2022	570000 kgs. Opteon YF 1234 (R1234 yf) / 2,3,3,3 – TETRAFLUOROPROPENE;Opteo	29035100	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from

	406325AM22		n YF 1234 (R1234 yf) / 2,3,3,3 – TETRAFLUOROPROPENE; Opteon XP40 (R-449A) / 2,3,3,3-Tetrafluoropropene, 1,1,1,2-Tetrafluoroethane, Pentafluoroethane, Dif etc.		PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 05.05.2022. **The Committee decided to examine the case on file.**
215.	LUPIN LIMITED, MUMBAI HQRXIMLAPPLY00407626AM22	30.3.2022	39980 kgs ZEPHEX 134a	29034500	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. **DL issued on 02.05.2022. Reminder sent on 17.05.2022.**
216.	THE CHEMOURS INDIA PRIVATE LIMITED, GURGAON HQRXIMLAPPLY00406800AM22	29.3.2022	200000 kgs. Heptafluoropropane FM 200 (R227EA)	29034600	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022 Applicant replied on 11.05.2022. **The Committee decided to examine the case on file.**
217.	THE CHEMOURS INDIA PRIVATE LIMITED, GURGAON HQRXIMLAPPLY00406794AM22	29.3.2022	200000 kgs. 1,1,1,3,3,3-HEXAFLUOROPROPANE (FE-36 (R236FA)	29034600	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the

					firm regarding purpose of import. DL issued on 02.05.2022 Applicant replied on 11.05.2022. **The Committee decided to examine the case on file.**
218.	CHILLAIRE SOLUTIONS, HARYANA HQRXIMLAPPLY00408714AM22	30.3.2022	200000 kgs. Refrigerant Gas R410A	38276300	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 17.05.2022. **The Committee decided to examine the case on file.**
219.	ENVIRO SOLUTIONS, ALWAR HQRXIMLAPPLY00408800AM22	30.3.2022	380000 kgs. Refrigerant Gas R32	29034200	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Applicant replied on 17.05.2022. **The Committee decided to examine the case on file.**
220.	PROTON GASES (INDIA) PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY00	19.3.2022	150000 kgs. Difluoromethane	29031400	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.

	393298AM22				Further, the Committee decided to seek clarification from the firm regarding purpose of import. **DL issued on 02.05.2022. Reminder sent on 17.05.2022.**
221.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY00391025AM22	16.3.2022	1000000 kgs. DIFUOROMETHANE HFC-32	29034200	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022 Applicant replied on 11.05.2022. **The Committee decided to examine the case on file.**
222.	NAVIN FLUORINE INTERNATIONAL LIMITED, MUMBAI HQRXIMLAPPLY00409166AM22	31.3.2022	1700 MT 245FA Tech Name-1,1,1,3, 3-PENTAFLUOROPROPANE	29034700	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 08.04.2022.**
223.	NAVIN FLUORINE INTERNATIONAL LIMITED, MUMBAI HQRXIMLAPPLY00410250AM22	31.3.2022	700 MT 1,1,1,2-TETRAFLUOROETHANE (HFC-134a) R134a	29034500	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 08.04.2022.**
224.	CIPLA LIMITED, MUMBAI HQRXIMLAPPLY00	1.4.2022	20000 kgs. Propellant 134A	29034500	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments.

	000032AM23		(Tetrafluoroethane)		**The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 08.04.2022.**
225.	CIPLA LIMITED, MUMBAI HQRXIMLAPPLY00000031AM23	1.4.2022	60000 kgs. P-134A (TETRAFLUORO ETHANE) (RESPIA)	29034500	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 08.04.2022.**
226.	CIPLA LIMITED, MUMBAI HQRXIMLAPPLY00000030AM23	1.4.2022	160000 kgs. Propellant 134A (Tetrafluoroethane)	29034500	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 08.04.2022.**
227.	CIPLA LIMITED, MUMBAI HQRXIMLAPPLY00000029AM23	1.4.2022	300000 kgs. Propellant 134A (Tetrafluoroethane)	29034500	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 08.04.2022.**
228.	CIPLA LIMITED, MUMBAI HQRXIMLAPPLY00000028AM23	1.4.2022	180000 kgs. P-134A (TETRAFLUORO ETHANE) (RESPIA)	29034500	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 08.04.2022.**

229.	CIPLA LIMITED, MUMBAI HQRXIMLAPPLY00000027AM23	1.4.2022	250000 kgs. P-134A (TETRAFLUORO ETHANE) (RESPIA)	29034500	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 08.04.2022.**
230.	CIPLA LIMITED, MUMBAI HQRXIMLAPPLY00000026AM23	1.4.2022	45000 kgs. PROPELLANT 227 (HEPTAFLUOROPROPANE)	29034600	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 08.04.2022.**
231.	REFEX INDUSTRIES LIMITED, CHENNAI HQRXIMLAPPLY00000019AM23	2.4.2022	38000 kgs. Refrigerant Gas R152a	29034300	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022 Applicant replied on 12.05.2022. **The Committee decided to examine the case on file.**
232.	REFEX INDUSTRIES LIMITED, CHENNAI HQRXIMLAPPLY00000018AM23	2.4.2022	36000 kgs. Refrigerant Gas R152a	29034300	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the

					firm regarding purpose of import. DL issued on 02.05.2022 Applicant replied on 12.05.2022. **The Committee decided to examine the case on file.**
233.	HINDUSTAN REFRIGERATION STORES, NEW DELHI HQRXIMLAPPLY00000035AM23	4.4.2022	1000000 kgs. 1.1.1.2 Tetrafluoroethane Gas	29034500	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 08.04.2022.**
234.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY00000037AM23	30.3.2022	5000 MT TRANS-1,3,3,3 - TETRAFLUOROPROP-1-ENE)	29035100	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022 Applicant replied on 12.05.2022. **The Committee decided to examine the case on file.**
235.	REFEX INDUSTRIES LIMITED, CHENNAI HQRXIMLAPPLY00000040AM23	5.4.2022	20000 kgs. Refrigerant Gas R134a	29034500	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 04.05.2022 Applicant replied on 12.05.2022. **The Committee decided to examine the case on file.**

236.	REFEX INDUSTRIES LIMITED, CHENNAI HQRXIMLAPPLY00000039AM23	5.4.2022	44000 kgs. Refrigerant Gas R152a	29034300	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 04.05.2022 Applicant replied on 12.05.2022. **The Committee decided to examine the case on file.**
237.	REFEX INDUSTRIES LIMITED, CHENNAI HQRXIMLAPPLY00000038AM23	5.4.2022	38000 kgs. Refrigerant Gas R32	29034200	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 04.05.2022 Applicant replied on 12.05.2022. **The Committee decided to examine the case on file.**
238.	EXCEL FLUOROCHEM PRIVATE LIMITED, AHMEDABAD HQRXIMLAPPLY00404730AM22	28.3.2022	846 MT R134a, R410a, R32 etc.	29034500, 38276300, 29034200	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 04.05.2022 Applicant replied on 17.05.2022. **The Committee decided to examine the case on file.**

239.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00000064AM23	06.04.22	500000 Kgs DIFLUOROMETHANE, PENTAFLUOROETHA NE GENETRON AZ-20 410A	38276500	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 04.05.2022 Applicant replied on 11.05.2022. **The Committee decided to examine the case on file.**
240.	MEDISPRAY LABORATORIES PRIVATE LIMITED HQRXIMLAPPLY00000059AM23	01.04.22	360000 kgs P-134A (TETRAFLUORO ETHANE) (RESPIA)	29034500	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 19.04.2022.**
241.	KIRO REFRIGERANTS PRIVATE LIMITED HQRXIMLAPPLY00397205AM22	22.03.22	500 MT Refrigerant Gas	29034500	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. **DL issued on 04.05.2022. Reminder sent on 19.05.2022**
242.	VALUE REFRIGERANTS PRIVATE LIMITED HQRXIMLAPPLY00000102AM23	12.4.22	300000 Kgs Refrigerant Gas R404A 300000 Kgs Refrigerant Gas R410A 300000 Kgs Refrigerant Gas R407C	38276100 38276300 38276	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.

			300000 Kgs Refrigerant Gas R32 300000 Kgs HFC 134A (1,1,1,2 Tetrafluoroethane)	400 29034 200 29034 500	Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 04.05.2022. Applicant replied on 10.05.2022. **The Committee decided to examine the case on file.**
243.	VALUE REFRIGERANTS PRIVATE LIMITED HQRXIMLAPPLY00 000103AM23	12.4.22	45000.0 Kgs REFRIGERANT GAS R134A	29034 500	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 04.05.2022. Applicant replied on 10.05.2022. **The Committee decided to examine the case on file.**
244.	FOAMTECH ANTIFIRE PRIVATE LIMITED HQRXIMLAPPLY00 000086AM23	09.4.22	5000.0 Kgs 1,1,1,2,3,3,3 - Heptafluoropropane (HFC227ea)	29034 600	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. **DL issued on 04.05.2022. reminder sent on 19.05.2022.**
245.	REFEX INDUSTRIES LIMITED HQRXIMLAPPLY00	19.4.22	38000.0 Kgs Refrigerant Gas R32	29034 200	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart /

	000142AM23				manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 04.05.2022. Applicant replied on 12.05.2022. **The Committee decided to examine the case on file.**
246.	REFEX INDUSTRIES LIMITED HQRXIMLAPPLY00000143AM23	19.4.22	22000 Kgs Refrigerant Gas R134a	29034500	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 04.05.2022 Applicant replied on 12.05.2022. **The Committee decided to examine the case on file.**
247.	REFEX INDUSTRIES LIMITED HQRXIMLAPPLY00000144AM23	19.4.22	19000.0 kgs R404a Refrigerant Gas HFC	38276100	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. **DL issued on 04.05.2022, reminder sent on 17.05.2022.**
248.	GLENMARK PHARMACEUTICALS LIMITED HQRXIMLAPPLY00	18.4.22	2628.0 Kgs ZEPHEX 134A (1,1,1,2-Tetrafluoroethane (HFC-134a))	29034500	Comments received from MoEF&CC (OC) vide OM dated 22.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart /

	000132AM23				manufacturing process from the firm. DL issued on 04.05.2022 Applicant replied on 09.05.2022. **The Committee decided to examine the case on file.**
249.	SIEMENS LIMITED HQRXIMLAPPLY00000127AM23	18.4.22	100000.00 Kgs HFC227e	29034600	Comments received from MoEF&CC (OC) vide OM dated 22.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 22.04.2022.**
250.	SRF LIMITED HQRXIMLAPPLY00000129AM23	18.4.22	750000 Kgs REFRIGERANT GAS HFC404A/R404A	38276100	Comments received from MoEF&CC (OC) vide OM dated 22.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 22.04.2022.**
251.	SYNERGY AIR PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00000120AM23	15.4.22	100000.0 Kgs R134a 99.9% 50000.0 Kgs R32 99.9%	29034500 29034200	Comments received from MoEF&CC (OC) vide OM dated 22.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. DL issued on 04.05.2022. Applicant replied on 17.05.2022. **The Committee decided to examine the case on file.**
252.	INTIME FIRE APPLIANCES	6.4.22	12 MT HFC227ea	29034600	Comments received from MoEF&CC (OC) vide OM dated 27.04.2022.

	PRIVATE LIMITED HQRXIMLAPPLY00000053AM23		4 MT HFC236fa 6 MT HFC227ea		**The Committee decided to seek necessary clearances from PESO / State Pollution Control Board from the firm.**
253.	NEWAGE FIRE PROTECTION ENGINEERS PRIVATE LIMITED HQRXIMLAPPLY00000148AM23	21.4.22	4000 Kgs HALON 1211 (CHLORODIFLUOROBROMOMET HANE)	38272000	Recommended by MoEF&CC (OC) vide OM dated 09.05.2022. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 09.05.2022.**
254.	MARINE SOLUTIONS HQRXIMLAPPLY00000165AM23	23.04.22	10,000.00 Kgs RECYCLED HALON 1301	29037620	Recommended by MoEF&CC (OC) vide OM dated 27.04.2022. **The Committee decided to Approve the case for supply to BEL subject to conditions mentioned in the MoEF&CC (OC) OM dated 27.04.2022.**
255.	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED HQRXIMLAPPLY00000161AM23	22.4.22	5,00,000.00 Kgs Refrigerant R134a (HCF - 134a)	29034500	Comments received from MoEF&CC (OC) vide OM dated 27.04.2022. **The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.** **Further, the Committee decided to seek clarification from the firm regarding purpose of import.**
256.	REFEX INDUSTRIES	22.4.22	18000.0 Kgs	29034	Comments received from MoEF&CC (OC) vide OM dated

	LIMITED HQRXIMLAPPLY00000160AM23		REFRIGERANT GAS R152a	300	27.04.2022. **The Committee decided to examine the case on file.**
257.	REFEX INDUSTRIES LIMITED HQRXIMLAPPLY00000159AM23	22.4.22	18000.0 Kgs REFRIGERANT GAS R152a	29034300	Comments received from MoEF&CC (OC) vide OM dated 27.04.2022. **The Committee decided to examine the case on file.**
258.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPPLY00000176AM23	26.4.22	34,40,000.00 kgs 1,1,1,2-TETRAFLUOROETHANE (R134a); Refrigerant Gas R 23 (FREON 23); Pentafluoroethane,Trifluoromethane (FREON 95 R508B) etc.	29034500 29034600 29034800 38275100 29034100	Comments received from MoEF&CC (OC) vide OM dated 09.05.2022. **The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.** **Further, the Committee decided to seek clarification from the firm regarding purpose of import.**
259.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPPLY00000179AM23	26.4.22	890000 kgs. 1,1,1,4,4,4-Hexafluoro-2-butene, 1,1-Difluoroethane (OPTEON 1100 R1336mzz(z)); 2,3,3,3-Tetrafluoropropene,Difluoromethane (OPTEON XL20 R454C); Difluoromethane,2,3,3,3-Tetrafluoropropene (OPTEON XL41 R454B) etc.	29035100 38276300 38276500 38276	Comments received from MoEF&CC (OC) vide OM dated 09.05.2022. **The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.** **Further, the Committee decided to seek clarification from the firm regarding purpose of import.**

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260.	FITECH ENGINEERS PVT LTD HQRXIMLAPPLY00000182AM23	27.4.22	10000.0 Kgs HFC227EA	29034600	Comments received from MoEF&CC (OC) vide OM dated 09.05.2022. **The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.** **Further, the Committee decided to seek clarification from the firm regarding purpose of import.**
261.	CHILLAIRE SOLUTIONS HQRXIMLAPPLY00000197AM23	28.4.22	20000.0 Kgs R134A	29034500	Comments received from MoEF&CC (OC) vide OM dated 06.05.2022. **The Committee decided to examine the case on file.**
262.	GLENMARK PHARMACEUTICALS LIMITED HQRXIMLAPPLY00000191AM23	27.4.22	1000 Kgs Zephex 152A (1,1-difluoroethane (HFC 152a)	29034300	Recommended by MoEF&CC (OC) vide OM dated 06.05.2022. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 06.05.2022.**
263.	STALLION ENTERPRISES HQRXIMLAPPLY00000214AM23	25.4.22	200000.0 Kgs HEPTA FLUORO PROPANE	29034600	Comments received from MoEF&CC (OC) vide OM dated 09.05.2022. **The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.** **Further, the Committee decided to seek clarification from the firm regarding purpose of import.**

264.	OXALIS LABS HQRXIMLAPPLY00000217AM23	03.5.2022	3504.0 kgs NORFLURANE (HFA 134A-1,1,1,2 TETRAFLUROROETHANE)	29034500	Comments received from MoEF&CC (OC) vide OM dated 06.05.2022. **The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.**
265.	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00000174AM23	30.4.22	144000 Kgs HFC-245fa	29034700	Comments received from MoEF&CC (OC) vide OM dated 09.05.2022. **The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.**
266.	LUPIN LIMITED HQRXIMLAPPLY00000242AM23	05.5.22	19960 Kgs ZEPHEX 134a	29034500	Comments sought from MoEF&CC (OC) on 06.05.2022. **MoEF&CC (OC) vide email dated 18.05.2022 informed that the case is under examination with them.**
267.	LUPIN LIMITED HQRXIMLAPPLY00000238AM23	05.5.22	702 kgs ZEPHEX 134a	29034500	Comments sought from MoEF&CC (OC) on 06.05.2022. **MoEF&CC (OC) vide email dated 18.05.2022 informed that the case is under examination with them.**
268.	GUNNEBO INDIA PRIVATE LIMITED HQRXIMLAPPLY00000255AM23	07.05.22	12000 Kgs HFC 236FA UL RECOGNIZED	29034600	Comments sought from MoEF&CC (OC) on 09.05.2022. **MoEF&CC (OC) vide email dated 18.05.2022 informed that the case is under examination with them.**

Part 24	MoEF&CC (OC) and D/o C&PC				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
269.	HEMANI INDUSTRIES LIMITED, MUMBAI HQRXIMLAPPLY00192087AM22	23.09.21	700 MT Carbon Tetra Chloride	29031400	Comments received from D/o C&PC vide OM dated 30.12.2021 for import of 438 MT of Carbon Tetra Chloride. Comments sought from MoEF (Ozone Cell) on 24.09.2021. MoEF (OC) vide OM dated 08.10.2021 has sought some clarification from the firm. Reminders issued to the firm vide DL dated 27.10.2021 and 26.11.2021. **The Committee decided to send a Final Reminder to the firm.**
270.	NAVIN FLUORINE ADVANCED SCIENCES LIMITED, MUMBAI HQRXIMLAPPLY00360049AM22	18.2.2022	2000 MT Carbon tetrachloride	29031400	Recommended by MoEF&CC (OC) vide OM dated 06.04.2022. Recommended by D/o C&PC vide OM dated 17.05.2022 for import of 1000 MT of Carbon Tetra Chloride. **The Committee decided to Approve the case for import of 1000 MT of Carbon Tetra Chloride subject to conditions mentioned in the MoEF&CC (OC) OM dated 06.04.2022 and D/o C&PC OM dated 17.05.2022.**

Part 25	D/o C&PC				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
271.	V K PLASTICS, KERALA HQRXIMLAPPLY00170851AM22	23.8.21	2 Nos WASTE PARINGS AND SCRAP OF POLYMRS OF STYREN	39151000	Comments sought from C&PC and MoEF (HSMD) on 10.09.2021. D/o C&PC vide email dated 29.10.2021 has sought comments from MoEF (HSMD). Reminder sent to MoEF (HSMD) by C&PC vide email dated 06.12.2021. MoEF&CC (HSMD) vide email dated 15.12.2021 has sought some information from the firm. **Reminder sent on 20.05.2022.**
272.	KKALPANA INDUSTRIES (INDIA) LIMITED, KOLKATA HQRXIMLAPPLY00189472AM22	21.9.2021	30000 MT PMMA Compound Waste/Scrap & Polyethylene Compound Waste/Scrap	39159030/39151000	Comments sought from C&PC and MoEF (HSMD) on 24.09.2021. D/o C&PC vide email dated 29.10.2021 has sought comments from MoEF (HSMD). Reminder sent to MoEF (HSMD) by C&PC vide email dated 06.12.2021. MoEF&CC (HSMD) vide email dated 15.12.2021 has sought some information from the firm. **Reminder sent to the applicant on 20.05.2022.**
273.	AL AMEER SPRINGS, KERALA HQRXIMLAPPLY00292690AM22	20.12.2021	1450 MT FRESH FOAM CUTTINGS OF POLYURETHANE FOAM – A GRADE/ AA GRADE	39159063	Comments sought from DPIIT on 22.12.2021. DPIIT vide OM dated 24.12.2021 informed that they are not concerned with the matter and D/o C&PC may be consulted in the matter. Application referred to D/o C&PC on 11.01.2021. C&PC has sought comments from o MoEF&CC on 20.01.2022, reminder

					sent on 07.03.2022. Comments sought from MoEF(HSMD) on 22.12.2021.
274.	KLJ PETROPLAST LIMITED HQRXIMLAPPLY00315114AM22	11.01.22	10000 MT Denatured Ethyl Alcohol	22072000	Recommended by D/o C&PC vide email dated 01.05.2022 for import of 6825 MT of Denatured Ethyl Alcohol. **The Committee decided to Approve the case for import of 6825 MT of Denatured Ethyl Alcohol subject to conditions mentioned in the D/o C&PC email dated 01.05.2022.**
275.	GLENMARK PHARMACEUTICALS LIMITED, MUMBAI HQRXIMLAPPLY00346227AM22	7.2.2022	57.7 ltrs. Specially Denatured Alcohol (SDA) 40B 200 Proof / SDA 40B 200 PROOF	22072000	Recommended by D/o C&PC vide email dated 10.05.2022 for import of 57.7 Ltrs of Denatured Ethyl Alcohol. **The Committee decided to Approve the case for import of 57.7 ltrs of Denatured Ethyl Alcohol subject to conditions mentioned in the D/o C&PC email dated 10.05.2022.**
276.	PLASTENE INDIA LIMITED,GUJARAT HQRXIMLAPPLY00356218AM22	15.2.2022	100 MT Used Bags (Plastics Waste/Scrap)	39151000	Comments sought from D/o C&PC on 17.02.2022. Reminder sent on 01.04.2022. Comments sought from MoEF(HSMD) on 17.02.2022. Reminder sent on 01.04.2022.
277.	LAXMI ORGANIC INDUSTRIES LIMITED, MAHARASHTRA HQRXIMLAPPLY00370455AM22	28.2.2022	100000 MT DENATURED ETHYL ALCOHOL	22072000	Comments sought from D/o C&PC on 28.03.2022. D/o C&PC has sought some information from the firm on 29.03.2022. The firm replied vide email dated 19.04.2022. D/o C&PC vide email dated 20.04.2022 has sought additional information from the firm. **The firm replied directly to D/o C&PC on 12.05.2022.**

278.	EXCEL INDUSTRIES LIMITED, MUMBAI HQRXIMLAPPLY00373042AM22	28.2.2022	10000000 kgs. DENATURED ETHYL ALCOHOL	22072000	Comments sought from D/o C&PC on 07.03.2022. D/o C&PC vide email dated 07.03.2022 has sought some information / documents from the firm. Reminder sent to the firm on 18.04.2022. Final reminder sent to the firm on 13.05.2022. **The firm replied directly to C&PC vide email dated 16.05.2022.**
279.	JUBILANT INGREVIA LIMITED HQRXIMLAPPLY00379450AM22	8.3.2022	200000 MT Denatured Ethyl Alcohol	22072000	Recommended by D/o C&PC vide email dated 01.05.2022 for import of 78150 MT of Denatured Ethyl Alcohol for Gajraula Plant and 46685 MT of Denatured Ethyl Alcohol for Nira Plant . **The Committee decided to Approve the case, for import of 78150 MT of Denatured Ethyl Alcohol for Gajraula Plant and 46685 MT of Denatured Ethyl Alcohol for Nira Plant, subject to conditions mentioned in te D/o C&PC email dated 01.05.2022**
280.	VIVA-API LABS PRIVATE LIMITED, RAIKOT HQRXIMLAPPLY00384147AM22	11.3.2022	2400 MT DENATURED ETHYL ALCOHOL	22072000	Comments sought from D/o C&PC on 14.03.2022. C&PC vide email dated 14.03.2022 sought some information / documents from the firm. Reminder sent to the firm on 18.04.2022. The applicant replied on 20.04.2022. C&PC vide email dated 28.04.2022 has sought some more information from the firm. **The firm replied directly to C&PC vide email dated 14.05.2022.**
281.	AARTI INDUSTRIES LTD, MUMBAI HQRXIMLAPPLY00409689AM22	31.3.2022	5000 MT DENATURED ETHYL ALCOHOL	22072000	Recommended by D/o C&PC vide email dated 01.05.2022 for import of 2224 MT of Denatured Ethyl Alcohol. **The Committee decided to Approve the case for import of 2224 MT of Denatured Ethyl Alcohol subject to conditions mentioned in the D/o C&PC email dated 01.05.2022.**

282.	GANESHA ECOSPHERE LIMITED, KANPUR HQRXIMLAPPLY00346979AM22	8.2.2022	8000 MT PET FLAKES	39076110	Comments received from MoEF&CC (HSMD) vide letter dated 28.01.2022. Comments sought from DPIIT on 08.02.2022. DPIIT vide OM dated 10.02.2022 informed that they are not concerned with the matter. The Committee decided to refer the case to D/o C&PC. Application referred to C&PC on 25.03.2022. C&PC vide email dated 18.04.2022 has sought comments from MoEF&C.
283.	BLS ECOTECH LIMITED, NEW DELHI HQRXIMLAPPLY00362044AM22	21.2.2022	28240 MT PET FLAKES	39076110	**C&PC vide OM dated 10.05.2022 has informed that it does not support the proposal of import of plastic waste (PET FLAKES).** **In view of the above, the Committee decided to Reject the case.**
284.	Jainarain Fabtech Private Limited, Mohiuddinpur, Uttar Pradesh HQRXIMLAPPLY00000006AM23	31.3.2022	14950 MT Pet flakes/Bottle	39151000	**C&PC vide OM dated 10.05.2022 has informed that it does not support the proposal of import of plastic waste (PET FLAKES).** **In view of the above, the Committee decided to Reject the case.**
285.	VERDE POLYSFY PRIVATE LIMITED HQRXIMLAPPLY00000083AM23	09.4.22	7500 MT PET Flakes	39151000	Comments sought from MoEF&CC (HSMD) on 11.04.2022 Comments sought from C&PC on 11.04.2022
286.	KANORIA CHEMICALS &INDUSTRIES LTD	14.4.22	5000 MT ETHYL ALCOHOL DENATURED, OF ANY	22072000	Comments sought from C&PC on 19.04.2022. C&PC vide email dated 27.04.2022 had sought some information from the firm. **Reminder sent on 11.05.2022.**

	HQRXIMLAPPLY00000111AM23		STRENGTH		
287.	INDUSTRIAL SOLVENTS AND CHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00000192AM23	28.4.22	10000 MT Denatured Ethyl Alcohol	22072000	Recommended by D/o C&PC vide email dated 18.05.2022 for import of 8486 MT of Denatured Ethyl Alcohol. **The Committee decided to Approve the case for import of 8486 MT of Denatured Ethyl Alcohol subject to conditions mentioned in the D/o C&PC email dated 18.05.2022**
Part 26	**MoEF&CC (HSMD)**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
288.	Techno Feeders, Kanpur. 01/53/8/E/ AM20/T-1/IC [052100850005AM19]	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip 84alvanizing process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S Code 79020010)	79020010	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s. Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD). Reminders sent to MoEF&CC (HSMD) on 19.06.2020, 06.10.2020, 30.12.2020 and 09.03.2021 requesting for expediting the comments. MoEF (HSMD) vide email dated 21.06.2021 has sought some clarification and documents from the firm. Reminders sent to the firm on 23.09.2021 and 23.10.2021. **The Committee decided to Close the case due to no reply from the firm.**

289.	Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC [22100850215AM20]	09.09.19	120 MTs Used Oil	27101990	**The Committee decided to Close the case, pending comments from HSMD.**
290.	Amplus KN One Power Private Limited, Gurugram, Haryana, 01/53/8/54585/AM21/A-91/IC [52100850558AM21]	09.12.20	174773.000- TKW International Renewable Energy Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018- GST dated 6th June 2018)	49070090	Comments sought from MoEF (HSMD) on 24.12.2020 as per MNRE email dated 10.12.2020.Reminders sent to MoEF (HSMD) vide emails dated 09.03.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021. Applicant replied directly to MoEF&CC (HSMD) on 30.09.2021. **Reminder sent to MoEF&CC (HSMD) on 20.05.2022.**
291.	Sahil Gupta, Haryana 01/53/8/54278/AM21/S-112/IC [052100850470AM21]	07.10.20	26631 Kgs Zinc Ash	26201900	Comments sought from MoEF (HSMD) on 09.06.2021 as per M/o Mines OM No. 6/16/2020-M.V. Reminders sent to MoEF (HSMD) vide emails dated 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the applicant on 24.09.2021. Reminders sent on 09.10.2021 and 24.10.2021 **The Committee decided to Close the case due to no reply from the firm.**
292.	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC [032100850410AM20	23.10.19	5000 Kgs Niobium Scrap	81129200	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020.DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020.Reminders sent to MoEF&CC (HSMD) vide emails

	]				dated 30.12.2020, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the applicant on 24.09.2021. The applicant responded directly to MoEF&CC (HSMD) on 30.09.2021. **Reminder sent to MoEF&CC (HSMD) on 20.05.2022.**
293.	BIO PETRO CLEAN INDIA PRIVATE LIMITED 052100850861AM21	18.3.21	500 Ltrs Wastewater Sample for Analysis (Non Hazardous Process Water Sample For Lab Study)	38254 900	Comments sought from MoEF (HSMD) on 01.07.2021. MoEF (HSMD) vide email dated 13.07.2021 has sought some information from the firm. MoEF (HSMD) vide email dated 21.09.2021 has informed that the firm needs to directly apply online for further action. DL issued to the applicant on 21.09.2021. Reminder sent on 21.10.2021.
294.	SHREEVARI ENERGY SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00 045867AM22	19.5.21	19764 kgs. U, I or H sections, not further worked than hot-rolled, hot-drawn or extruded of a height of 80 mm o	74040 021	Comments sought from MoEF (HSMD) vide email dated 24.08.2021 as per M/o Mines OM dated 23.08.2021.Reminder sent to MoEF (HSMD) on 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the applicant on 24.09.2021. Reminder sent on 09.10.2021 and 24.10.2021. **The Committee decided to Close the case due to no reply from the firm.**
295.	SIGMA CHEMICAL INDUSTRIESS HQRXIMLAPPLY00 314896AM22	11.01.22	60 MT Zinc Ash Skimming (Zn less than 65%)	26201 990	Comments sought from MoEF&CC (HSMD) and M/o Mines on 12.01.2022. M/o Mines vide letter dated 03.02.2022 has informed that MoEF&CC may be consulted in this matter. **Reminder sent to MoEF&CC (HSMD) on 20.05.2022.**

296.	INDIAN INSTITUTE OF TECHNOLOGY INDORE, INDORE, M.P. HQRXIMLAPPLY00346278AM22	27.1.2022	5 kgs. TITANIUM ALLOY POWDER	81082000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 08.02.2022. **The applicant responded on 10.05.2022.** **The Committee decided to send a reminder to MoEF&CC (HSMD)**
297.	VIDUR TOOLS PRIVATE LIMITED HQRXIMLAPPLY00000212AM23	02.5.22	50000 Kgs TUNGSTEN SCRAP INCL ARTICLES OF TUNGSTEN & ALLOYS	81019700	Comments sought from MoEF (HSMD) on 05.05.2022.
Part 27	**MoEF&CC (HSMD) & DPIIT**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
298.	SWAMI SAMARTH ENTERPRISES, MAHARASHTRA HQRXIMLAPPLY00197995AM22	17.9.2021	1000 MT Auto Dry Scrap Battery	85481020	Comments sought from MoEF&CC (HSMD) on 01.10.2021. Reminder sent to MoEF (HSMD) on 15.12.2021. Comments sought from DPIIT on 01.10.2021. Reminder sent to DPIIT on 15.12.2021. DPIIT vide email dated 30.12.2021 has sought some information/documents from the firm. Reminder sent to the firm on 14.01.2022 and 29.01.2022. **The Committee decided to Close the case due to no reply from the firm.**

299.	KRISHNA EXPORTS HQRXIMLAPPLY00249273AM22	09.11.21	2920.0 MT OLD AND USED TYRES SCRAP IN PRESSED BALED/ ONE CUT/ MULTICUT/SHREDDEDFORM	40040000	Recommended by MoEF&CC (HSMD) vide letter dated 07.10.2021. Comments sought from DPIIT on 12.11.2021 DPIIT vide OM dated 22.11.2021 has sought some information/documents from the firm. The firm replied vide email dated 29.11.2021. DPIIT vide OM dated 06.12.2021 has requested the firm to submit valid CTO from SPCB. Reminders sent to the firm on 28.12.2021 and 12.01.2022. **The Committee decided to Close the case due to no reply from the firm.**
300.	RAKSHA RECLAMATIONS, LUDHIANA HQRXIMLAPPLY00293260AM22	21.12.2021	1500 MT USED RUBBER TYRE SCRAP / TUBE SCRAP (Multiple-cuts/ Shredded/press baled)	4004000	Comments sought from MoEF(HSMD) on 23.12.2021 Comments sought from DPIIT on 23.12.2021. DPIIT vide OM dated 27.12.2021 has sought some information/documents from the firm. Reminders sent to the firm on 14.01.2022 and 29.01.2022. **The Committee decided to Close the case due to no reply from the firm.**
301.	ARDEE INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00333236AM22	27.01.22	1910 MT Lead Scrap Drained Batteries (ISRI Code : RAINS)	85481020	**For Ex-post Facto Approval.**
302.	ESWARI GLOBAL METAL	16.2.2022	1000 MT Lead Scrap in Crushed (Powder	78020090	**Recommended by MoEF&CC (HSMD) vide letter dated 29.07.2021.**

	INDUSTRIES PRIVATE LIMITED, MANGALORE HQRXIMLAPPLY00357281AM22		)Form		Comments sought from DPIIT on 17.02.2022. Reminder sent to DPIIT on 07.04.2022 and 17.05.2022. **The Committee decide to send a reminder to DPIIT.**
303.	ECOSIA INDUSTRIES LLP, MAHARASHTRA HQRXIMLAPPLY00379613AM22	8.3.2022	1500 MT Used Rubber Tyres (Multiple-cuts/shredded/ press baled).	40040000	Comments sought from MoEF&CC (HSMD) on 09.03.2022. Comments sought from DPIIT on 09.03.2022. DPIIT vide OM dated 11.03.2022 has sought information / documents from the firm. Reminders sent to the firm on 26.03.2022 and 10.04.2022. **The Committee decided to Close the case due to no reply from the firm.**
304.	K-FLEX INDIA PRIVATE LIMITED, PUNE HQRXIMLAPPLY00382876AM22	10.3.2022	150 MT CRUMB / CUT SIZE OF OPEN CELL NITRILE RUBBER SHEETS / PIPES	40040000	**Recommended by MoEF&CC (HSMD) vide letter dated 05.10.2021** Comments sought from DPIIT on 11.03.2022. **DPIIT vide OM dated 17.05.2022 has sought some information / documents from the firm.**
305.	SASA RUBBERS PRIVATE LIMITED, GUJARAT HQRXIMLAPPLY00383846AM22	10.3.2022	4110 MT Rubber Scrap for manufacturing of crumb Rubber and reclaimed Rubber	40040000	**Recommended by MoEF&CC (HSMD) vide letter dated 24.02.2022** Comments sought from DPIIT on 14.03.2022. DPIIT vide OMs dated 22.03.2022 and 28.03.2022 has sought some information/ documents from the firm. Reminders sent to the applicant on 06.04.2022 and 21.04.2022.

					The Committee decided to send a reminder to the firm.
306.	SHREE METAL WORKS, UTTAR PRADESH HQRXIMLAPPLY00386727AM22	23.2.2022	160 MT Lead Scrap ISRI Code RAILS	85491100	Recommended by MoEF&CC (HSMD) vide letter dated 22.12.2021
					Recommended by DPIIT vide OM dated 19.05.2022 for import of 108.10 MT of Lead Scrap as per ISRI "RAILS".
					The Committee decided to Approve the case for import of 108.10 MT of Lead Scrap as per ISRI "RAILS" subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 22.12.2021 and DPIIT OM dated 19.05.2022 and subject to physical verification of factory premises by concerned RA.
307.	DASHMESH RUBBER INDUSTRIES PRIVATE LIMITED, GUJARAT HQRXIMLAPPLY00393904AM22	20.3.2022	24200 MT Old/ Used Rubber Tyres Scrap (Multiple – cuts / Shredded / Press baled)	40040000	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022.
					Recommended by DPIIT vide OM dated 18.05.2022 for import of 12100 MT of Old/ Used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press baled)
					The Committee decided to Approve the case for import of 12100 MT of Old/ Used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press baled) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 15.03.2022 and DPIIT OM dated 18.05.2022

308.	RUBTECH RECLAIM PRIVATE LIMITED, GUJARAT HQRXIMLAPPLY00401279AM22	24.3.2022	2875 MT Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded)	40040000	Recommended by MoEF&CC vide letter dated 06.05.2022. Recommended by DPIIT vide OM dated 23.05.2022 for import of 2875 MT of Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded). **The Committee decided to Approve the case for import of 2875 MT of Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 06.05.2022 and DPIIT OM dated 23.05.2022 and subject to physical verification of factory premises by concerned RA.**
309.	MADHYA PRADESH WOOLEN MILLS PRIVATE LIMITED, HQRXIMLAPPLY00000003AM23	30.3.2022	3930 MT Battery Scrap and Lead Scrap as per ISRI (Rents, Radio, Rakes, Relays, Ropes, Rails, Racks, Rink, Rono and Roper and Rains)	85481020	Recommended by MoEF&CC vide letter dated 22.12.2021 Recommended by DPPIT vide OM dated 17.05.2022 for import of 1918 MT (835 MT of Battery Scrap and 1083 MT of Lead Scrap as per ISRI (Rents, Radio, Rakes, Relays, Ropes, Rails, Racks, Rink, Rono and Roper and Rains) **The Committee decided to Approve the case for import of 1918 MT (835 MT of Battery Scrap and 1083 MT of Lead Scrap as per ISRI (Rents, Radio, Rakes, Relays, Ropes, Rails, Racks, Rink, Rono and Roper and Rains) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 22.12.2021 and DPIIT OM dated 17.05.2022 and subject to physical verification of factory premises by concerned RA.**

310.	GREEN GLOBAL TECHNOLOGIES,VADODARA HQRXIMLAPPLY00000034AM23	4.4.2022	1500 MT Used Rubber Tyres Scrap /Tubes Scrap	40040000	Comments sought from MoEF&CC (HSMD) on 06.04.2022. Comments sought from DPIIT on 06.04.2022. **DPIIT vide OM dated 08.04.2022 has sought some information/ documents from the firm.**
311.	NINE CORPORATION, AHMEDABAD HQRXIMLAPPLY00000017AM23	4.4.2022	16050 MT Used Rubber Tyres/ tubes scrap (Multi-cut/ Press baled/ Shredded)	40040000	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Recommended by DPIIT vide OM dated 05.05.2022 for import of 8025 MT of Used Rubber Tyres/ tubes scrap (Multi-cut/ Press baled/ Shredded) **The Committee decided to Approve the case for import of 8025 MT of Used Rubber Tyres/ tubes scrap (Multi-cut/ Press baled/ Shredded) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 15.03.2022 and DPIIT OM dated 05.05.2022**
312.	SMP RUBBER MILL HQRXIMLAPPLY00000057AM23	06.4.22	1400 MT used rubber tyres scrap (Multiple-cuts / shredded/ press baled)	40040000	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Recommended by DPIIT vide OM dated 04.05.2022 for import of 990 MT of used rubber tyres scrap (Multiple-cuts/ shredded/ press baled). **The Committee decided to Approve the case for import of 990 MT of used rubber tyres scrap (Multiple-cuts/ shredded/ press baled) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 15.03.2022 and DPIIT OM dated 04.05.2022**

313.	CLASSIC RUBBER HQRXIMLAPPLY00000075AM23	08.4.22	9850 MT Old & Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press baled/ Shredded)	40040000	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Recommended by DPIIT vide OM dated 23.05.2022 for import of 9850 MT of Old & Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press baled/ Shredded) **The Committee decided to Approve the case for import of 9850 MT of Old & Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press baled/ Shredded) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 15.03.2022 and DPIIT OM dated 23.05.2022.**
314.	SNR RECLAMATIONS PRIVATE LIMITED HQRXIMLAPPLY00000074AM23	08.4.22	3210 MT Used Rubber Tyre Scrap / Butyl Tube Scrap (Multiple Cut / Shredded / Press Baled)	40040000	**Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022.** Comments sought from DPIIT on 11.04.2022. DPIIT vide OM dated 25.04.2022 has sought some information from the firm. **Reminder sent to the firm on 10.05.2022.** **The Committee decided to send a reminder to the firm.**
315.	AP RUBBER RECLAIMERS PRIVATE LIMITED HQRXIMLAPPLY00000085AM23	08.4.22	4950 MT Used Rubber Tyres / Tubes Scrap (Multi-cut/ Press Baled /Shredded)	40040000	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Recommended by DPIIT vide OM dated 20.05.2022 for import of 4950 MT of Used Rubber Tyres / Tubes Scrap (Multi-cut/ Press Baled /Shredded). **The Committee decided to Approve the case for import of 4950 MT of Used Rubber Tyres / Tubes Scrap (Multi-cut/ Press Baled /Shredded) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 15.03.2022 and DPIIT OM dated 20.05.2022.**

316.	NIKHIL PETRO CHEM PRIVATE LIMITED HQRXIMLAPPLY00000069AM23	07.4.22	8430 MT Used Rubber Tyres and Tubes Scrap (Multi-cut/ Shredded/ Pressed Baled)	40040000	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Recommended by DPIIT vide OM dated 18.05.2022 for import of 8430 MT of Used Rubber Tyres and Tubes Scrap (Multi-cut/ Shredded/ Pressed Baled). **The Committee decided to Approve the case for import of 8430 MT of Used Rubber Tyres and Tubes Scrap (Multi-cut/ Shredded/ Pressed Baled) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 15.03.2022 and DPIIT OM dated 18.05.2022.**
317.	RUBBER MATTERS PRIVATE LIMITED HQRXIMLAPPLY00000121AM23	15.4.22	1500 MT USED RUBBER TYRES SCRAP / TUBE SCRAP (MULTIPLE CUT/PRESS BALED / SHREDDED)	40040000	Comments sought from MoEF&CC (HSMD) on 19.04.2022 Comments sought from DPIIT on 19.04.2022. DPIIT vide OM dated 28.04.2022 has sought some information from the firm. **Reminder sent to the firm on 13.05.2022.** **The Committee decided to send a reminder to the firm.**
318.	CHAITANYA MALHAR CRUMBS AND RECLAIM PRIVATE LIMITED HQRXIMLAPPLY00000164AM23	23.4.22	1500 MT Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cut / Press Baled / Shredded)	40040000	**Recommended by MoEF&CC (HSMD) vide letter dated 08.04.2022.** Comments sought from DPIIT on 11.04.2022. DPIIT vide OM dated 05.05.2022 has sought some information from the firm. Applicant replied directly to DPIIT on 07.05.2022. DPIIT vide OM dated 12.05.2022 has sought some more documents from the firm. **Reply from the firm referred to DPIIT on 19.05.2022.**

319.	CRESCENT RUBBERS HQRXIMLAPPLY00000114AM23	14.4.22	1500 MT Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cut / Press Baled / Shredded)	40040000	**Recommended by MoEF&CC (HSMD) vide letter dated 08.04.2022.** Comments sought from DPIIT on 11.04.2022. DPIIT vide OM dated 04.05.2022 has sought some information from the firm. Reminder sent on 20.05.2022. **Reply from the firm referred to DPIIT on 23.05.2022.**
320.	GRP LIMITED HQRXIMLAPPLY00000145AM23	19.4.22	6250 MT Old and Used Rubber Tyres Scrap / Tubes Scrap (Multiple Cuts/ Pressed Baled/ Shredded)	40040000	**Recommended by MoEF&CC (HSMD) vide letter dated 08.06.2021 and 10.08.2021.** Comments sought from DPIIT on 20.04.2022. DPIIT vide OM dated 04.05.2022 has sought some information from the firm. The firm responded on 12.05.2022. **DPIIT vide OM dated 19.05.2022 has sought some more information / documents from the firm.**
321.	GULATI UDYOG HQRXIMLAPPLY00000100AM23	11.4.22	4300 MT Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded)	40040000	Recommended by MoEF&CC (HSMD) vide letter dated 08.04.2022. Recommended by DPIIT vide OM dated 17.05.2022 for import of 4300 MT of Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded). **The Committee decided to Approve the case for import of 4300 MT of Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 08.04.2022 and DPIIT OM dated 17.05.2022.**

322.	RAJ METAL INDUSTRIES HQRXIMLAPPLY00000135AM23	18.4.22	200 MT Lead Scrap ISRI "Relay"	85481010	Recommended by MoEF&CC (HSMD) vide letter dated 24.01.2022. Recommended by DPIIT vide OM dated 17.05.2022 for import of 200 MT of Lead Scrap ISRI "Relay". **The Committee decided to Approve the case for import of 200 MT of Lead Scrap ISRI "Relay" subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 24.01.2022 and DPIIT OM dated 17.05.2022.**
323.	VIMAL PETROTHIN PRIVATE LIMITED HQRXIMLAPPLY00000141AM23	19.04.202	3000 MT Lead Battery Scrap (ISRI Code : RAINS)	85491100	Recommended by MoEF&CC (HSMD) vide letter dated 22.03.2022. Recommended by DPIIT vide OM dated 05.05.2022 for import of 3000 MT of Lead Battery Scrap as per ISRI "Rains". **The Committee decided to Approve the case for import of 3000 MT of Lead Battery Scrap as per ISRI "Rains" subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 22.03.2022 and DPIIT OM dated 05.05.2022.**
324.	SHREE VINAYAK ENTERPRISE HQRXIMLAPPLY00000149AM23	21.4.22	19580 MT Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded).	40040000	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Recommended by DPIIT vide OM dated 20.05.2022 for import of 19580 MT of Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded). **The Committee decided to Approve the case for import of 19580 MT of Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 15.03.2022 and DPIIT OM dated 20.05.2022.**

325.	K G METALLOYS HQRXIMLAPPLY00000227AM23		4000 MT Lead Scrap as per ISRI (Rents, Radio, Rakes, Relays, Ropes, Rails, Racks and Rains)	85481020	Recommended by MoEF&CC (HSMD) vide letter dated 06.05.2022. Recommended by DPIIT vide OM dated 17.05.2022 for import of 4000 MT of Lead Scrap as per ISRI (Rents, Radio, Rakes, Relays, Ropes, Rails, Racks and Rains) **The Committee decided to Approve the case for import of 4000 MT of Lead Scrap as per ISRI (Rents, Radio, Rakes, Relays, Ropes, Rails, Racks and Rains) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 06.05.2022 and DPIIT OM dated 17.05.2022.**
326.	LESCA INTERNATIONAL HQRXIMLAPPLY00000233AM23	05.5.22	5680 MT Used Rubber Tyres and Tubes Scrap (Multi-cut/ Shredded/ Pressed Baled)	40040000	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Recommended by DPIIT vide OM dated 18.05.2022 for import of 5680 MT of Used Rubber Tyres and Tubes Scrap (Multi-cut/ Shredded/ Pressed Baled). **The Committee decided to Approve the case for import of 5680 MT of Used Rubber Tyres and Tubes Scrap (Multi-cut/ Shredded/ Pressed Baled) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 15.03.2022 and DPIIT OM dated 18.05.2022.**
327.	SHRI SABHARI SMELTERS PRIVATE LIMITED HQRXIMLAPPLY00000084AM23	9.4.22	1000 MT Lead Scrap ISRI Code : RAILS 1000 MT Lead Scrap ISRI Code : RAINS	85491100	Recommended by MoEF&CC (HSMD) vide letter dated 05.01.2022. Recommended by DPIIT vide OM dated 10.05.2022 for import of 2000 MT of Lead Scrap (1000 MT as per ISRI "Rails" and 1000 MT as per ISRI "Rains"). **The Committee decided to Approve the case for import of 2000 MT of Lead Scrap (1000 MT as per ISRI "Rails" and 1000 MT as per ISRI "Rains") subject to conditions**

					mentioned in the MoEF&CC (HSMD) letter dated 05.01.2022 and DPIIT OM dated 10.05.2022.
328.	ROYAL RUBBERS HQRXIMLAPPLY00000308AM23	13.5.22	378.5 MT Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded)	40040000	Recommended by MoEF&CC (HSMD) vide letter dated 09.05.2022.
					Recommended by DPIIT vide OM dated 23.05.2022 for import of 378.5 MT of Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded).
					The Committee decided to Approve the case for import of 378.5 MT of Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 09.05.2022 and DPIIT OM dated 23.05.2022.
329.	NINE SEAS RUBBER INDIA HQRXIMLAPPLY00000302AM23	12.5.22	7508 MT Old & Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded)	40040000	Recommended by MoEF&CC (HSMD) vide letter dated 10.05.2022.
					Recommended by DPIIT vide OM dated 23.05.2022 for import of 7508 MT of Old & Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded).
					The Committee decided to Approve the case for import of 7508 MT of Old & Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 10.05.2022 and DPIIT OM dated 23.05.2022.
Part 28	**DPIIT**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
330.	BHARAT ELECTRONICS LIMITED	18.01.22	7.149 Kgs Brazing Wire Vac Au34%Cu63% 0.7mm	71069290	Comments sought from DPIIT on 25.02.2022. Reminder sent to DPIIT on 17.05.2022. **DPIIT informed the Committee that the case is under**

	HQRXIMLAPPLY00322757AM22		16186.0 Grams Brazing Alloy Nicusil 0.5%28%71.5% 2mm 229489.0 Grams Cusil Ag/Cu-72/28% Vac Brazg .05x120mm 9940.440 Grams Brazing Wire Ag68/27 Cu/ Pd5 Dia 1.0mm		**examination with them.**
331.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR, KANPUR HQRXIMLAPPLY00382279AM22	9.3.2022	100 gms. Silver pellet	71189000	Recommended by DPIIT vide OM dated 04.05.2022. **The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 04.05.2022.**
332.	TITAN COMPANY LIMITED, TAMIL NADU HQRXIMLAPPLY00391956AM22	18.3.2022	1800 kgs. Silver alloys	71069290	Comments sought from DPIIT on 21.03.2022. Reminder sent to DPIIT on 17.05.2022. **The Committee decided to send a reminder to DPIIT.**
333.	TATA ADVANCED SYSTEMS LIMITED, HYDERABAD HQRXIMLAPPLY00400017AM22	23.3.2022	34 Nos Cabin Maintenance Cord - Cable, Slave Ceiling Pane, Coax Test Cable etc	85443000, 85372000	**DPIIT vide OM dated 19.05.2022 informed that it does not support the proposal.** **In view of the above, the Committee decided to Reject the case.**
334.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, NEW DELHI	28.3.2022	1 piece SILVER PELLETS	71069290,	Recommended by DPIIT vide OM dated 19.05.2022. **The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 19.05.2022.**

	HQRXIMLAPPLY00404195AM22				
335.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, NEW DELH HQRXIMLAPPLY00405906AM22	29.3.2022	1 piece GOLD PELLETS	71069300,	Recommended by DPIIT vide OM dated 19.05.2022. **The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 19.05.2022.**
336.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, NEW DELHI HQRXIMLAPPLY00406145AM22	30.3.2022	1 piece SILVER PELLETS	71069290	Comments sought from DPIIT on 30.03.2022. **The Committee decided to refer the case to DPIIT again.**
337.	RIDERS RUBBER RECLAIM PRODUCTS PRIVATE LIMITED, ERNAKULAM HQRXIMLAPPLY00401733AM22	25.3.2022	15000 MT Crumb Rubber/ granules of mesh size finer than 10 mesh to 30 mesh and devoid of iron / steel & most of the fibres.	40040000	Recommended by DPIIT vide OM dated 18.05.2022 for import of 3405 MT of Crumb Rubber/ granules of mesh size finer than 10 mesh to 30 mesh and devoid of iron / steel & most of the fibres. **The Committee decided to Approve the case for import of 3405 MT of Crumb Rubber/ granules of mesh size finer than 10 mesh to 30 mesh and devoid of iron / steel & most of the fibres subject to conditions mentioned in the DPIIT OM dated 18.05.2022 and subject to physical verification of factory premises by concerned RA.**

338.	AVANTEL LIMITED HQRXIMLAPPLY00000055AM23	06.04.22	1 No Coaxial High Power Fixed Attenuator	85480000	DPIIT vide OM dated 18.05.2022 informed that they are not concerned with the matter. **The Committee decided to refer the case to DoT.**
339.	M.G. SALES CORPORATION HQRXIMLAPPLY00000071AM23	08.4.22	150 kgs Silver Trifoil Brazing Strip 150 Kgs SILVER POWDER	71069210 71061000	**The Committee decided to Reject the case as import of given items for Trading Purpose is not allowed.**
340.	RUBBER MATTERS PRIVATE LIMITED HQRXIMLAPPLY00000088AM23	10.4.22	10000 MT Crumb/ Rubber Granules having size finer than 10 mesh to 15 mesh and devoid of iron / steel and most of the fibres	40040000	Recommended by DPIIT vide OM dated 12.05.2022 for import of 1958 MT of Crumb/ Rubber Granules having size finer than 10 mesh to 15 mesh and devoid of iron / steel and most of the fibres. **The Committee decided to Approve the case for import of 1958 MT of Crumb/ Rubber Granules having size finer than 10 mesh to 15 mesh and devoid of iron / steel and most of the fibres subject to conditions mentioned in the DPIIT OM dated 12.05.2022.**
341.	AARADHYA ECO GREEN INDUSTRIES LLP HQRXIMLAPPLY00000095AM23	11.04.22	10000 MT Crumb Rubber Granules Mesh Size 10 Mesh	40040000	Comments sought from DPIIT on 12.04.2022. **DPIIT vide OM dated 23.05.2022 has sought some information from the firm.**
342.	INDIUM SOLDER PRIVATE LIMITED HQRXIMLAPPLY00000097AM23	11.04.22	16200000 nos. Wirefc-Flux Cored Wire; Wireot-Solid Solder Wire-Global And Solder Preforms-Rectangleto/Specialto/Specialfo/ Dev-Specialto/Squareto	71069290	Comments sought from DPIIT on 12.04.2022. **The Committee decided to send a reminder to the firm.**

343.	Shivay Enterprises HQRXIMLAPPLY00000048AM23	05.4.22	100 MT LDPE Rolls	39151000	Comments sought from DPIIT on 18.04.2022. **The Committee decided to refer the case to D/o C&PC.**
344.	OYSTER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00000107AM23	13.4.22	25000 MT Rubber Crumb/Granules having Mesh Size Finer Then10 Mesh And Devoid Of Iron steel & Most Of The Fibres	40040000	Comments sought from DPIIT on 18.04.2022.
345.	Indian Institute Of Science HQRXIMLAPPLY00000158AM23	22.4.22	70 Gms 0001 EAU0DM0001 Au 3mmDia x 3mmTh pellets 5N GOLD(Lot K211-116)	71159010	Recommended by DPIIT vide OM dated 18.05.2022. **The Committee decided to Approve the case subject to conditions mentioned the DPIIT OM dated 18.05.2022.**
346.	RANDER PETRO CHEM PRIVATE LIMITED HQRXIMLAPPLY00000194AM23	28.4.22	1500 MT Crumb rubber/ granules of mesh size finer than 10 mesh to 30 mesh and devoid of iron/ steel & most of the fibres	40040000	Recommended by DPIIT vide OM dated 18.05.2022 for import of 1393 MT of Crumb rubber/ granules of mesh size finer than 10 mesh to 30 mesh and devoid of iron/ steel & most of the fibres. **The Committee decided to Approve the case for import of Crumb rubber/ granules of mesh size finer than 10 mesh to 30 mesh and devoid of iron/ steel & most of the fibres subject to conditions mentioned the DPIIT OM dated 18.05.2022 and subject to physical verification of factory premises by concerned RA.**
347.	INDIUM SOLDER PRIVATE LIMITED HQRXIMLAPPLY00000245AM23	06.5.22	10000 Kgs Silver Alloy Powder 5000 Kgs Silver Alloy Powder	71061000	Comments sought from DPIIT on 06.05.2022. **DPIIT informed the Committee that the case is under examination with them.**

			5000 kgs Silver Alloy Powder		
348.	INDIUM SOLDER PRIVATE LIMITED HQRXIMLAPPLY00000244AM23	06.5.22	130000 Kgs Silver Alloy Powder 15000 Kgs Silver Alloy Powder 15000 kgs Silver Alloy Powder	71061000	Comments sought from DPIIT on 06.05.2022. **DPIIT informed the Committee that the case is under examination with them.**
349.	Earthstar Rubber Industries Private Limited HQRXIMLAPPLY00000243AM23	06.5.22	20000 MT Crumb Rubber Granules Mesh Size 10 Mesh	40040000	Comments sought from DPIIT on 09.05.2022. DPIIT vide OM dated 12.05.2022 has sought some information / documents from the firm. **Reply from the firm referred to DPIIT on 18.05.2022.**
350.	Earthman Rubber Industries Private Limited HQRXIMLAPPLY00000246AM23	06.5.22	20000 MT CRUMB RUBBER GRANULES MESH SIZE 10 MESH	40040000	Comments sought from DPIIT on 09.05.2022. DPIIT vide OM dated 12.05.2022 has sought some information / documents from the firm. **Reply from the firm referred to DPIIT on 19.05.2022.**
351.	TALAMPALLY RUBBERS PVT LTD., HQRXIMLAPPLY00000297AM23	12.5.22	7500 MT Crumb rubber/ granules having mesh size finer than 10 mesh to 15 mesh and Devoid of iron/ steel & most of the fibres	40040000	Recommended by DPIIT vide OM dated 20.05.2022 for import of 7500 MT of Crumb rubber/ granules having mesh size finer than 10 mesh to 15 mesh and Devoid of iron/ steel & most of the fibres. **The Committee decided to Approve the case for import of 7500 MT of Crumb rubber/ granules having mesh size finer than 10 mesh to 15 mesh and Devoid of iron/ steel & most of the fibres subject to conditions mentioned the DPIIT OM dated 20.05.2022.**

352.	GODFREY PHILLIPS INDIA LIMITED HQRXIMLAPPLY00000099AM23	12.4.22	500000 Nos TAX STAMPS	49070010	**The Committee decided to examine the case on file.**
Part 29	**Miscellaneous**				
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**Status**
353.	ASHIRWAD ENTERPRISE HQRXIMLAPPLY00333407AM22	27.1.22	3000 MT Aluminum dross	26204010	**For Ex-post Facto Approval.**
354.	SREE PADMAVATHI METAL INDUSTRIES HQRXIMLAPPLY00393338AM22	17.3.22	2100 MT Aluminium Dross	26204010	**For Ex-post Facto Approval.**
355.	SANKALP ENTERPRISE HQRXIMLAPPLY00000110AM23	13.4.22	10000 MT Aluminum Dross	26204010	**For Ex-post Facto Approval.**
356.	PRAYAG INDUSTRIES HQRXIMLAPPLY00000128AM23	18.4.22	4500 MT Aluminum Dross Slag Scrap	26204010	Comments sought from SPCB on 18.04.2022

357.	JANATHA FISH MEAL AND OIL PRODUCTS HQRXIMLAPPLY00000150AM23	21.4.22	2000 MT JAPAN CRUDE FISH OIL	15042010	FSSAI vide email dated 09.05.2022 informed that the imported items is to be used as raw material for Industrial application like Paint Industries, Leather Industries and Alkaline resin manufacturers. Considering the end use declaration as provided by the importer, the said product does not fall under the purview of FSSAI. Moreover, if the import of this product is permitted for its non food industrial use, then Customs shall ensure that it's used only for its intended purpose. **The Committee after due deliberation decided to Approve the case subject to the condition that Customs, DIC, RA Bangalore shall ensure that it is used only for non food industrial use.**
358.	WIPRO GE HEALTHCARE PRIVATE LIMITED, BANGALORE HQRXIMLAPPLY00359555AM22	17.02.22	168006 nos. SECONDHAND SPARE PARTS OF MEDICAL EQUIPMENTS	85363000/940540 90/9032891 0	Comments sought from DPIIT on 21.02.2022 and M/o Health & Family Welfare on 25.2.2022. DPIIT vide OM dated 07.03.2022 informed that they are not concerned with the matter. **The Committee after due deliberation decided to recommend the case subject to further approval of competent authority.**
359.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY00000096AM23	11.4.22	1 No Formalin-fixed whole brain: capybara (Hydrochoerus hydrochaeris) brain 1 No Formalin-fixed whole brain: buff -head capuchin (Sapajus xanthosternos)	05119999	Comments sought from D/o Science and Technology on 25.04.2022.

360.	CHENNAI METTEX LAB PRIVATE LIMITED HQRXIMLAPPLY00250959AM22	12.11.21	1 No VITAMIN D3-D6 1 No VITAMIN D2-D6	28459090	Comments sought from D/o Pharmaceuticals on 25.02.2022. D/o Pharma vide OM dated 11.04.2022 has informed that comments from CDSCO/ FSSAI under the Ministry of Health and Family Welfare may be sought. The Committee decided to refer the application to CDSCO/ FSSAI under the Ministry of Health and Family Welfare. **Application referred to CDSCO on 11.05.2022.**
361.	HARSHINI MAPLE LEAFS HQRXIMLAPPLY00331176AM22	25.01.22	2000 Kgs Gold Dust and Powder 2000 Kgs Gold Scrap Grains, Sheets, Pipes 2000 Kgs Gold Scrap in Various Forms 20000 Kgs Silver Dust Scrap 20000 Kgs Silver Scrap Grains 20000 Kgs Silver Scrap, Sheets, Pipes, Tubes, Plates 20000 Kgs Any Other Silver Scrap	71081100, 71081200 71081300, 71061000, 71069110, 71069210, 71069190, 71069290, 71189000	Comments sought from DPIIT on 07.02.2022. DPIIT has informed that they are not concerned with the matter. The Committee decided to seek clarification from the firm regarding purpose of import and the items intended to be imported. DL issued to the firm on 25.03.2022. Reminder sent to the applicant on 09.04.2022 and 24.04.2022. **The Committee decided to Close the case due to no reply from the firm.**

			20000 Kgs Silver in semi Manufactured forms 2000 kgs Other Forms of Precious metal scrap		
362.	KERNEOS INDIA ALUMINATE TECHNOLOGIEPRIVATE LIMITED HQRXIMLAPPLY00155351AM22	06.08.21	1 No Industrial Gun calibre 8 Gauge Industrial category IIId 9000 Nos Magnum Strength 3 ounce lead projectile paper wrap plastic, used to remove obstructions 40ft from th	93039000 93069000	Comments sought from DHI and DPIIT on 07.01.2022. DHI vide email dated 10.01.2022 informed that they are not concerned with the matter. DPIIT vide OM dated 12.01.2022 has informed that they are not concerned with the matter. The Committee decided to seek details of the equipment to be imported from the firm. DL issued to the firm on 01.02.2022. The firm has submitted the Technical Writeup and the Catalogue of Item to be imported The Committee decided to refer the case to D/o C&PC. **Application referred to D/o C&PC on 13.05.2022.**
363.	Vibhor Wase, Maharashtra 01/53/8/54833/AM21/V-46/IC [032100850473AM21]	22.01.21	3 VlsFrozen semen, other than bovine	05119991	Comments sought from D/o AH&D on 28.01.2021. DAHD vide email dated 24.05.2021 informed that they haveno comments to offer as the product (Frozen Semen) is related to humans which does not come under the purview of the Department. Comments sought from D/o Health Research and ICMR on 03.08.2021. **Reminders sent on 22.09.2021 and 17.03.2022.**

364.	Rafael C/O Aero India 2021., Karnataka 01/53/8/54830/AM21/ R-39/IC [072100850292AM21]	21.01.21	54 NosBEAM + 2.5 1m empty cabinet 2 Nos85` Plasma Screen LG (PART No 809KCWCLF449 & 807KCMRK1683) 6 NosBeam + 0.75 1m empty cabinet 244 NosBeam 2.5mm Panels 2 Nos80` Plasma Screen amsun (PART No 30 Nos0.5m Power Cable 30 Nos0.5m Data Cable 16 Nosrj 45 cable 1m 10 Nospain power cable 6 Nosrj 45 cable 10m 3 NosNova600 (PART No 600144236/5/4) 2 Nos75` Plasma Screen amsung (PART No S0BGZ3SGK801047F2 &CBGZ3FGK801044N) 2 Nos32` PLASMA Screen amsung (PART No S6777863 & 6781167) 2 Nos50` Plasma Screen amsung(PART No 2B7V35BM304286A &304288Y) 13 Noshdmi to hdmi cable 3 Nosdvi to dvi cable 6 Nospower cable	94038 900 **85287 215** 94038 900 73269 099 **85287 215** 85444 299 85444 299 85444 299 85444 299 85444 299 90230 090 **85287 215** **85287 211** **85287 212** 85444 299 85444	Comments sought from DDP & MOD on 28.01.2021. DDP vide email dated 04.02.2021 informed that items are not covered in DDP's restricted items list, therefore NIL comments are offered in the instant case. The Committee decided to seek clarification from the firm regarding the import item for which application is made. Clarification sought from the firm vide email dated 11.06.2021. Reminders issued to the firm on 22.09.2021 and 22.10.2021. **The Committee decided to Close the case due to no reply from the firm.**

			2 Nospower extended cable 3 NosVga Cable 1 NosRg blink (PART No 14423231313) 1 Nosroutertp link (PART No 2173190001498) 1 Nossound bar (PART No Sbv175150420182449) 2 NosMinipl cable 1 Nostoolbox 6 Noshdmi to dvi cable 6 Nospower supplier 1 NosFujitsu PC (PART No B17O900052) 2 NosKey board 8 NosPlasma bracket	299 85444 299 85444 299 85444 299 85311 090 85176 290 85182 900 85444 299 82060 090 85444 299 85369 090 84713 090 84716 040 83025 000	
365.	Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-	07.08.19	5 nos. IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	27102000	M/o Power vide OM dated 23.11.2021 informed that it does not have any specific observation on the proposal of the applicant. The Committee decided to seek clarification from the firm

	26/IC [052100850317AM20]				regarding the ITC HS Code under which they intend to import. DL issued to the firm on 20.12.2021. Reminder sent to firm on 04.01.2022 and 19.01.2022. **The Committee decided to Close the case due to no reply from the firm.**
366.	CONMECHAUTO CONSULTANTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00 111032AM22	09.6.21	30 Nos MS Coupling, Torin (components of power tiller)	84328 090	Comments sought from DHI on 15.6.2021. DHI vide UO Note dated 23.06.2021 has informed that the matter does not pertain to DHI. It may pertain to D/o Agriculture and Cooperation. Accordingly, the Committee decided to seek comments from D/o A,C&FW. Comments sought from D/o A,C&FW on 30.06.2021. D/o A,C&FW vide OM dated 04.08.2021 has informed thatthe item "MS Coupling Torin" is not related to Power Tiller. Accordingly, this Department has no comments to offer. The Committee decided to seek clarification from the firm regarding details of the import item and its usage. DL issued to the firm on 22.09.2021. Reminder sent to the firm on 22.10.2021. **The Committee decided to Close the case due to no reply from the firm.**
367.	EMMANUEL HOSPITAL ASSOCIATION, NEW DELHI	16.8.21	315 Nos Wheel Chairs, Pediatric Wheel Chairs for invalid, Walkers, Canes, Pair of crutches (old and	87131 010, 90219 090	Comments sought from DHI, MoEF (HSMD) and M/o Health & Family Welfare on 18.08.2021. DHI vide letter dated 26.08.2021 informed that they are not concerned with the matter.

	HQRXIMLAPPLY00163916AM22		used)		Reminder sent to MoEF (HSMD) and M/o Health & Family Welfare vide email dated 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021. MoEF&CC (HSMD) vide email dated 27.12.2021 informed that the goods do not fall under HW Rules, 2016 and therefore do not require permission from this ministry. **Reminder sent to M/o Health & Family Welfare on 17.03.2022 and 20.05.2022.**
368.	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/AM21/E-5/IC	16.04.20	4 Nos. Vehicle Mounted EC-SVJEE-1100	85255040	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed 111alvaniz.
369.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY00029561AM22	29.4.21	10 Nos Communication jamming equipment	85255040	Comments sought from Cabinet Secretariat by Post on 09.08.2021. Reminder sent on 01.12.2021.
370.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY00019185AM22	15.04.21	18 Nos Communication jamming equipment	85255040	The firm has been requested to submit supporting documents along with application through email on 22.6.2021, 5.7.2021, 13.7.2021 and 19.7.2021.
371.	Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-	18.01.20	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	81082000	MOEF&CC(HSMD) vide email dated 16.09.2020 informed that the firm needs to apply online with MoEF&CC. Accordingly, the applicant was requested to apply online in

	50/IC [312100850286AM20]				MoEF&CC (HSMD) directly. Firm has been requested to confirm the status of their application with MoEF(HSMD) vide DL dated 23.09.2021. **The Committee decided to Close the case due to no reply from the firm.**
372.	Innovae3d Private Limited, Maharashtra 01/53/8/53972/AM21/ I-15/IC [312100850278AM21]	17.08.2 0	500 Kgs. Titanium Powder (Metal Powder EOS Titanium Ti64)	81082 000	The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to firm. Firm has been requested to confirm the status of their application with MoEF (HSMD) vide DL dated 23.09.2021. **The Committee decided to Close the case due to no reply from the firm.**
373.	Paninian India Pvt Ltd., Hyderabad 01/53/8/E/ AM20/P- 56/IC [092100850087AM20]	21.01.2 0	1.500 Kgs Ti-64 Metal Powder	81082 00030	The firm has been advised on 06.11.2020 to apply online to MoEF&CC (HSMD) for their comments, as per suggestion of MoEF&CC (HSMD). Reminder issued to the applicant vide DL dated 23.09.2021. **The Committee decided to Close the case due to no reply from the firm.**
374.	OBJECTIFY TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00 042331AM22	17.5.21	1000 Kgs TITANIUM POWDER (TITANIUM Ti 64)	81083 000	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 24.06.2021.DL issued to the applicant on 19.08.2021. **The Committee decided to Close the case due to no reply from the firm.**
375.	ALL INDIA METAL CORPORATION	22.4.21	100 Kgs	81083 000	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 04.07.2021.DL issued to

	HQRXIMLAPPLY00024796AM22		TITANIUM POWDER		the firm on 19.08.2021.Reminder sent to applicant on 18.09.2021. **The Committee decided to Close the case due to no reply from the firm.**
376.	BIORAD MEDISYS PRIVATE LIMITED HQRXIMLAPPLY00169108AM22	24.08.21	1500 KGA 431184 AP&C Ti64 grade 23 EBM Powder	81082000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 07.09.2021. **The Committee decided to Close the case due to no reply from the firm.**
377.	INDO-MIM PRIVATE LIMITED HQRXIMLAPPLY00241749AM22	03.11.21	3000 KGS Titanium Powder	81082000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 23.11.2021. **The Committee decided to Close the case due to no reply from the firm.**
378.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY00302513AM22	30.12.21	50 kgs Powder Specification: Ap&C Ti64 Grade 23 Ebm Powder 50 Kgs Powder Specification: Ap&C Ti-6al-4v-Gr 23 Dmlm Powder 100 Kgs Powed Specification: Ap&C Ti64 Grade 23 Ebm Powder	81082000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 31.12.2021. **The Committee decided to Close the case due to no reply from the firm.**
379.	SMIT MEDIMED PRIVATE LIMITED HQRXIMLAPPLY00330878AM22	25.01.22	15 Kgs Coating of Medical Devices (Orthopedic Implants) (Titanium Powder)	81082000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 03.02.2022.
380.	AMETEK INSTRUMENTS	9.5.22	31 Nos PHANTOM TMX 6410	85258100	**The Committee decided to examine the case on file.**

	INDIA PRIVATE LIMITED HQRXIMLAPPLY00000265AM23		alongwith all cables, software & accessories, PHANTOM VEO 1010 alongwith all cables, software & accessories, etc		
381.	TASTY BITE EATABLES LTD HQRXIMLAPPLY00000335AM23	17.5.22	80 MT Thai Hom Mali Milled Rice	10063090	**The Committee decided to examine the case on file.**
382.	MAHAVIR BULLION & REFINERY PRIVATE LIMITED HQRXIMLAPPLY00318008AM22	13.01.22	2000 Kgs SILVER DORE BARS (Not Exceeding 95% Purity)	71069100	The Committee decided to call for valid NABL certificate from the firm. DL issued to the firm on 01.02.2022 requesting valid NABL certificate. Reminder sent to the firm on 16.02.2022 and 03.03.2022. **The Committee decided to send Final Reminder to the firm.**
383.	ALTIM METALS PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY00000269AM23	09.5.22	1 MT GOLD (DORE) BARS PURITY : UPTO 95 PERCENT	71081200	**The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 1 MT of Gold Dore Bar (upto 95 % purity), subject to physical verification of the refinery by the concerned RA.**
384.	AUGMONT ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00000282AM23	11.5.22	15 MT GOLD DORE BARS (UPTO 95 PERCENT PURITY)	71081200	**The Committee examined the documents submitted by the applicant and decided to request the firm to submit utilization details of previous license duly signed by customs.**

385.	NARRONDASS MANORDASS HQRXIMLAPPLY00000296AM23	12.5.22	10 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	**The Committee examined the documents submitted by the applicant and decided to request the firm to approach after substantial utilization of previous import license.**
386.	GGC GUJRAT GOLD CENTRE PRIVATE LIMITED HQRXIMLAPPLY00000306AM23	13.5.22	10 MT GOLD (DORE) BARS WITH PURITY UPTO 95%	71081200	**The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bar (upto 95 % purity)**
387.	S L K REFINERS HQRXIMLAPPLY00000312AM23	13.5.22	1 MT GOLD (DORE) BARS WITH PURITY UPTO 95%	71081200	**The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 1 MT of Gold Dore Bar (upto 95 % purity), subject to physical verification of the refinery by the concerned RA.**
388.	AGNIS BULLION HOUSE LLP HQRXIMLAPPLY00000336AM23	17.5.22	10 MT GOLD (DORE) BARS WITH PURITY UPTO 95%	71081200	**The Committee examined the documents submitted by the firm, and decided to request the firm to submit valid NABL certificate.**

5. The meeting ended with vote of thanks to the chair.